

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**  
**Original Application No.130/2023/EZ**

In the matter of :  
 Awadhesh Kumar Pandey  
 ... Applicant

Versus  
 The State of Jharkhand &Ors.  
 ... Respondents

**AFFIDAVIT-IN-OPPOSITION ON BEHALF OF RESPONDENT NO.5**

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14 DEC 2023

*Samir*

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
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... Respondents

**AFFIDAVIT-IN-OPPOSITION ON BEHALF OF RESPONDENT No.5**

I, Nishant Dhoot, son of Sri Chhittarmal Dhoot, aged about 47 years, by faith-Hindu, by occupation-Business, residing at H.No.9, Diagonal Road, Bistupur, Naredi Bhawan, Post Office - Bistupur, Police Station - Bistupur, District - East Singhbhum, Pin No. -831001, I am the Director of D.D. Steel and Power Limited, I do hereby solemnly affirm and declare as follows:-

1. That I am the Director of D.D. Steel and Power Limited, being Respondent No.5 and I am fully conversant with the facts and circumstances of the case for which I have been duly authorized to do

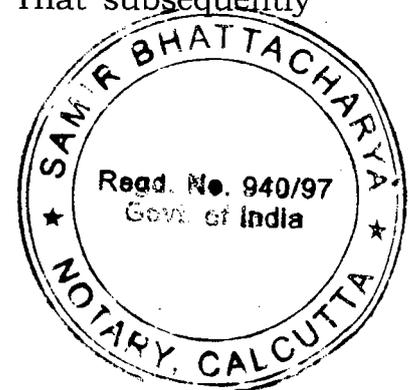
14 DEC 2023



all acts and things necessary in this matter and as such I am competent to affirm this affidavit and I have read and understood the Original Application.

2. That in compliance to the order dated passed by the Hon'ble National Green Tribunal, I being the authorized representative of respondent No. 5 in the instant case would like to state the followings facts before dealing with the statement made by the applicant in the application:-

- a) That the plant unit was previously known as M/s. AML Steel and Power Limited. After that the ownership of the unit has been changed as per National Company Law Tribunal, Chennai Bench Order dated 27.06.2019 and vide letter dated 26.02.2020 of Ministry of Corporate Affairs, Government of India, it became M/s. D.D. Steel and Power Limited, which is described as the respondent No.5 herein.
- b) That when the ownership of the unit has been changed at that point of time the unit was in the state of closure due to becoming NPA of the accounts with the financiers followed by insolvency and bankruptcy procedures. Before acquisition through NCLT procedures, some letters and notices issued from the CPCB, Delhi may not have been responded properly by the earlier management due to which closure order was issued from the Central Pollution Control Board, Delhi. That subsequently



the new management authority made representation for the revocation of the direction of the closure before the Central Pollution Control Board and the Board in response to the representation had revoked the direction of closure under certain specific conditions on 19.08.2020.

Photocopy of the said order of revocation of closure is annexed hereto and marked with the Annexure "R-1".

- c) That after acquisition of the unit, the new management made every arrangement in place to bring the unit in the state of operation under the purview of the general conditions and applied for grant of CTO under Section 25/26 of the water (Prevention and Control of Pollution) Act, 1974 and under section 21 of the Air (prevention and control of Pollution) Act, 1981 before the Jharkhand State Pollution Control Board vide their application no. 6358453 Dated-23.09.2020 and the Jharkhand State Pollution Control Board relied upon the compliances made by the unit, issued CTO Ref No. JSPCB/HO/RNC/CTO-6358453/2020/1762 Dated-28.10.2020 for a period upto 31.03.2021.

Again the unit applied for renewal of their CTO vide their application no. 9932879, Dated-19.02.2021 and the Jharkhand State Pollution Control Board relied upon the compliances made by the unit, issued CTO Ref No. JSPCB/HO/RNC/CTO-9932879/2021/778 Dated-12.06.2021 for a period upto



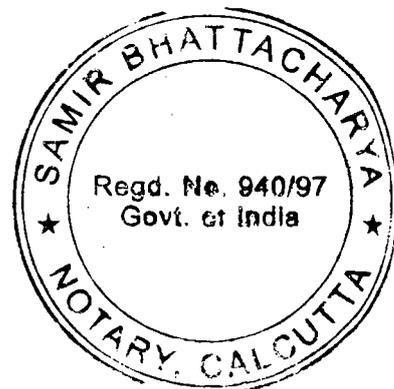
31.12.2021. For the next period, the unit applied for renewal of their CTO vide their application no.11292082, Dated-27.12.2021 and the Jharkhand State Pollution Control Board relied upon the compliances made by the unit, issued CTO Ref No.JSPCB/HO/ RNC/ CTO11292082/2021/1684, Dated-31.12.2021 for a period upto 31.12.2023. Accordingly, the unit is operating their plant following the guidelines and norms of the board.

Photocopies of the aforesaid consent of operate are annexed hereto and marked with the Annexure "R-2" collectively.

- d) That the unit complying the direction and the conditions issued by the State Pollution Control Board for time to time carried out various tests by itself and from the test result of the month of June, 2023<sup>to August, 2023</sup> the parameters more or less are all in control.

Photocopy of the tests result are annexed hereto and marked with the Annexure "R-3".

- e) The management of the unit informed the state pollution control board regional office and intimating regarding shutdown of plant on 29.09.2023. In the said letter unit management inform that the unit has been kept closed from 26.09.2023.

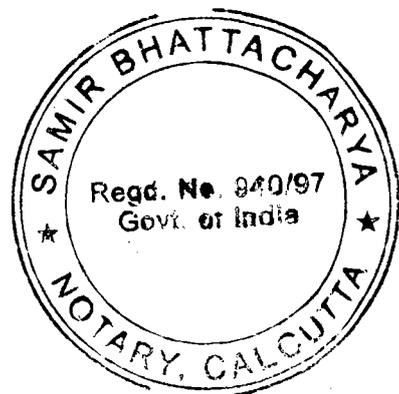


Photocopy of the said letter submitted before the Jharkhand State Pollution Control Board are annexed hereto and marked with the Annexure "R-4".

- f) That the alleged violations and the reports of violations shown in the applications are of such a point of time when the regular Kiln Inspection work was going on in the unit by the authorities of process division in order to check certain parameters of temperature, feeding and retainment ratio of material within Rotary Kiln, accretion accumulation and fluctuation of pressure etc. Generally the normal situation is reinstated after completion of inspection work. From the online record of the data transmitted through Online Continuous Emission Monitoring System (OCEMS) and PM-10 analyzer to the server of CPCB and JSPCB at that point of time apparently shows the emission within permissible limit. which itself counter the alleged violation.

The record of data transmission through Online Continuous Emission Monitoring System (OCEMS) and PM-10 analyzer to the server of CPCB and JSPCB are already annexed with the said affidavit.

3. That for the above stated fact is very cleared that the allegations made in the petition are not on the basis of the factual facts and such has been deliberately suppressed by the applicant.



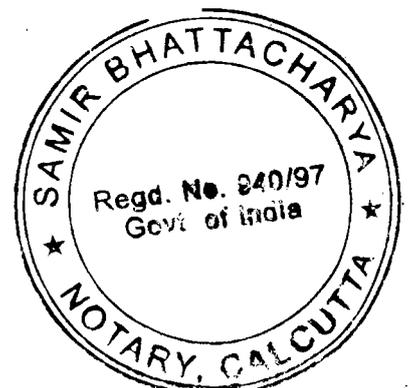
4. With regard to the statement made in paragraphs No.1 to 5 of the present application this deponent does not admit the correctness save and except what appears from record.

5. With regard to the statement made in paragraphs No.6 to 13 of the present application this deponent does not admit the correctness save and except what appears from record. It is pertinent to mention herein that the actual facts with the supporting documents has been already stated in the above stated paragraph No.2 of this affidavit.

6. With regard to the statement made in paragraphs No.14 to 24 of the present application this deponent does not admit the correctness save and except what appears from record.

7. With regard to the statement made in the grounds for the claim of relief and interim relief are not a good and valid grounds for interference by this Hon'ble Tribunal.

8. With regard to the prayer made in application by the applicant this deponent does not admit the correctness save and except what appears from record and repeat and reiterate of the paragraph No.2(a) to 2(d) made herein before, the present application is liable to be dismissed in limine with cost.



9. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

D. D. STEEL & POWER LTD.  
*Nishant Doshi*  
Director.

Deponent

Identified by me

*D. Prayag*  
Advocate  
F/1154/2007

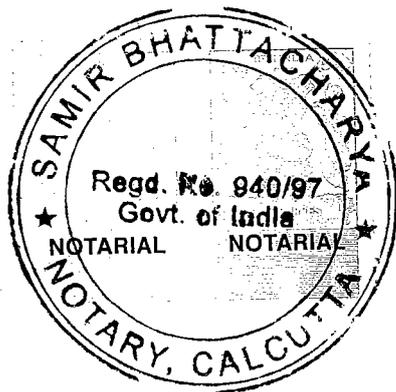
Solemnly Affirmed and  
Declared before me U/S 1...  
CPC / U / S297 (C) CrPc.

Notary

*14.12.23*

*Samir Bhattacharya*  
Notary, Govt. of India  
Regd. No. 940/97  
City Civil Court, Calcutta.

14 DEC 2023



**VERIFICATION**

I deponent above named do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata *KH* on the day of December, 2023

D. D. STEEL & POWER LTD.  
*Nishant Doshi*  
Director.

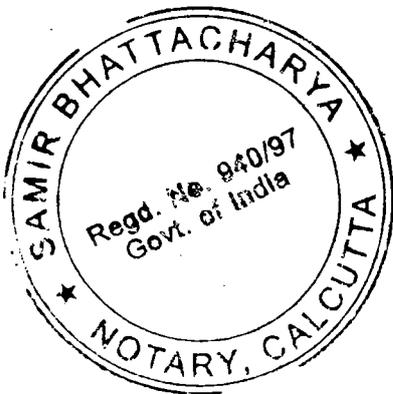
Deponent

Identified by me

*Dipankar Ghosh*

Advocate

*F/1157/2007.*



14 DEC 2023



Annexure R-1

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**ANNEXURE-1A**  
**केन्द्रीय प्रदूषण नियंत्रण बोर्ड**  
**CENTRAL POLLUTION CONTROL BOARD**  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

E-mail / SPEED POST

HO/ISP/IPC2-265/2020/ 602

19 August, 2020

To

M/s. AML Steel & Power Ltd.,  
(Presently M/s. D.D. Steel & Power Limited.)  
Muria Bus Stand, Masleva  
P.O.: Kolabira, Dist. Saraikela Kharasawan,  
Jharkhand.

**Sub.: Revocation Direction under Section 5 of the Environment (Protection) Act, 1986.**  
Ref.: CPCB Closure Letter No. CPCB/B-33014/7/2016/IPC-II/7495, dated 18.01.2016.

WHEREAS, integrated iron and steel plants and sponge iron units are identified as one of the 17 categories of highly polluting industries which have been discharging environmental pollutants directly or indirectly into the ambient air and water, having potential threat to cause adverse effect on the water and air quality; and

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act, 1986 and the rules framed there under; and

WHEREAS, there is need to inculcate habit of self-monitoring within the industries for complying with the prescribed standards and this can be achieved by the methods like installing online effluent and emission monitoring devices; and

WHEREAS, for strengthening the monitoring and compliance through self-regulatory mechanism, online source emission and effluent monitoring systems need to be installed and operated by the industries on 'polluter pays principle'; and

WHEREAS, for installation and connectivity of the On-line Continuous Emission and Effluent Monitoring System (OCEMS) CPCB prepared "Guidelines for Real-time Effluent Quality Monitoring System" (published on 07.11.2014) and "1st Revised Guidelines for Continuous Emission Monitoring Systems August 2018";

WHEREAS, a direction under section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 was issued on February 05, 2014 to all the State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) for installation of online emission monitoring system and online effluent monitoring system in iron & steel industries;

WHEREAS, considering the representations received from industries/ industrial associations/ SPCBs / PCCs, an extension of time up to June 30, 2015 for installation of online monitoring systems was granted vide directions dated March 02, 2015 under section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981;

WHEREAS, a vide letter dated May 29, 2015 was issued by the Chairman CPCB to all the SPCBs/ PCCs informing that no further extension of time will be given after June 30, 2015 and withdrawal of consent to operate along with forfeiture of bank guarantee of non-complying units; and

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

Annalokan Kumar Pandey

निर्गत.....

M/s. AML Steel & Power Ltd., (Presently M/s. D.D. Steel & Power Limited.) Dist. Saraikela Kharasawan, Jharkhand

दिनांक... 21/08/2020 'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parvesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



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WHEREAS, Show Cause Notice under Section 5 of Environment (Protection) Act 1986, was issued on July 23, 2015 to all integrated iron & steel plants and sponge iron units to show-cause as to why the unit should not be closed down if, the unit has not complied fully with the directions issued w.r.t. installation of online emission & effluent monitoring system by June 30, 2015. Further it was directed to submit documentary evidence regarding status of installation and connectivity; and

WHEREAS, M/s. AML Steel & Power Ltd., (Presently M/s. D.D. Steel & Power Limited.) Dist. Saraikela Kharasawan, Jharkhand failed to install online monitoring system and provide 24x7 online connectivity to CPCB server for effluent and emission monitoring system. Therefore, in exercise of powers vested under Section 5 of the Environment (Protection) Act, 1986, M/s. AML Steel & Power Ltd., (Presently M/s. D.D. Steel & Power Limited.) Dist. Saraikela Kharasawan, Jharkhand was directed on 18.01.2016 to close down its operation with immediate effect due to non-compliance of the Show Cause Notice issued on July 23, 2015 for installation and providing 24x7 online connectivity to CPCB server for effluent and emission monitoring system as per guidelines of CPCB; and

WHEREAS, in response to Unit's incomplete compliance replies dated 12.4.2016, 15.12.2017 & 06.02.2018, CPCB's letters dated 04.1.2018, 27.02.2018 and e-mails dated 06.03.2018, 05.02.2018 were sent to the unit; and

WHEREAS, further replies were received from the unit vide e-mails dated 06.06.2020, 10.06.2020 and 24.06.2020 requesting CPCB to revoke the closure directions. E-mail dated 25.06.2020 was sent to the unit seeking stack cum OCEMS installation / connectivity details; copy of valid Consent or if Consent already expired, then copy of last valid Consent, copy of receipt of Consent renewal applications and self-certificate of closure; and

WHEREAS, unit has submitted its complete compliance reply vide letter dated 04.07.2020 that was received in CPCB on 13.07.2020.

WHEREAS, in the submitted self-closure certificate of closure informed that the Consent of the unit issued vide JSPCB letter dated 14.10.2014, expired on 31.03.2016 and on 30.10.2019, unit applied for renewal of Consent to JSPCB. The renewal of the Consent order is awaited due to non-revocation of CPCB's closure direction dated 18.01.2016.

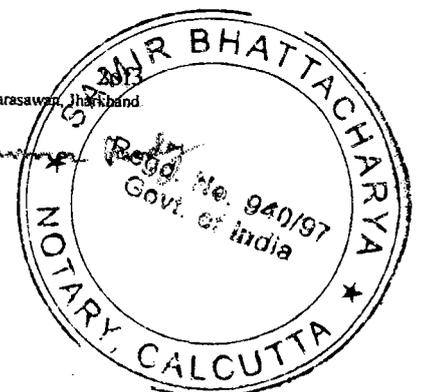
WHEREAS, meanwhile, the ownership of the unit has been changed and as per NCLT, Chennai Bench order vide MA/335/2019 in CP/632/IB/2017, dated 27.06.2019 and MA/994/2019 in CP/632/IB/2017, dated 01.10.2019 and letter dated 26.02.2020 of Min. Corporate Affairs, Govt. of India M/s. AML Steel & Power Ltd., becomes M/s. D.D. Steel & Power Ltd., and.

WHEREAS, as per emission / discharge outlet details, submitted by the unit, it has 04 No. of Rotary Kiln (each 100 TPD) with the two (02) combined stack for Kiln-I & II and Kiln-III & IV respectively and PM analysers are installed in both the combined stack. As per IT verification report dated 14.07.2020 (copy enclosed), it is observed that M/s. AML Steel & Power Ltd., (Presently M/s. D.D. Steel & Power Limited.) Dist. Saraikela Kharasawan, Jharkhand has installed OCEMS in emission sources and connected these with the CPCB server as per CPCB guidelines.

WHEREAS, in view of above, the case was placed before Three-Member Committee vide e-mail dated 27.07.2020, for further necessary action and the 3-Member Committee has recommended the case for revocation of direction vide e-mail dated 28.07.2020.

M/s. AML Steel & Power Ltd., (Presently M/s. D.D. Steel & Power Limited.) Dist. Saraikela Kharasawan, Jharkhand

Anand Kumar



WHEREAS, the Ministry of Environment & Forests, Government of India, vide Notifications No. S. O. 157 (E) of 27.02.1996 and S. O. 730 (E) dated 10.07.2002, has delegated the powers vested under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) to the Chairman, Central Pollution Control Board, to issue directions to any industry or any local body or any other authority for violations of the standards and rules notified under the Environment (Protection) Rules, 1986 and amendment thereof;

NOW, THEREFORE, in view of the above, the direction dated 18.01.2016 issued to M/s. AML Steel & Power Ltd., Dist. Saraikela Kharasawan, Jharkhand u/s 5 of the Environment (Protection) Act, 1986 for not operating the unit is hereby revoked subject to the condition that the unit shall operate with valid Consent under the Water (P & CP) Act, 1974, the Air (P & CP) Act, 1981, & Authorization under H&OW (M&TBM) Rules, 2016 and shall ensure continuous data transmission from online emission / effluent monitoring systems to the CPCB and SPCB. Moreover, any expansion of the existing unit in future shall be intimated to CPCB/ SPCB and applicability / scope of the installation of OCEMS will be subjected to further verification.

In case of non-compliance, appropriate action as deemed fit under the provisions of Environment (Protection) Act, 1986 will be intimated against the unit without any further notice.

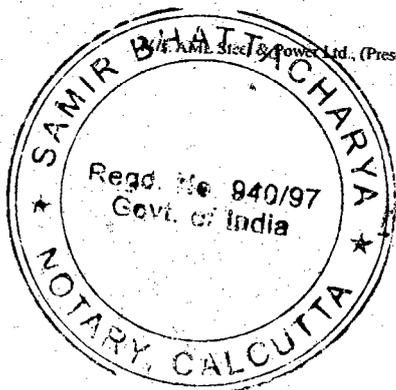
  
[Shiv Das Meena]  
Chairman

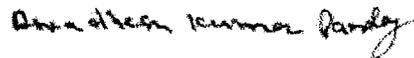
Copy to:

1. The Additional Secretary, CP Division  
MOEFCC, Prithvi Wing,  
Indira Paryavaran Bhawan,  
Jor Bagh Road, New Delhi - 110003 : For information please.
2. The Chairman  
Jharkhand State Pollution Control Board  
T.A. Bldg., HEC, P.O. Dhurwa,  
Ranchi - 834004. : For information please.
3. The District Magistrate  
Saraikela-Kharasawan, Jharkhand : For information please.
4. The Chief Engineer (Commercial)  
Jharkhand Bijli Vitran Nigam Ltd.  
Engineer's Building, Dhurwa  
Ranchi : For information please.
5. The Regional Director (East)  
CPCB, Southern Conclave, Block 502, 5th &  
6th Floors, 1582  
Rajdanga Main Road,  
Kolkata-700107.
6. The Incharge, IT Division, CPCB, Delhi.
7. The Incharge, I/c IPC-VI CPCB, Delhi.

  
[Prashant Gargava]  
Member Secretary

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**JHARKHAND STATE POLLUTION CONTROL BOARD**

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
 Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

RefNo. JSPCB/HO/RNC/CTO-6358453/2020/1762

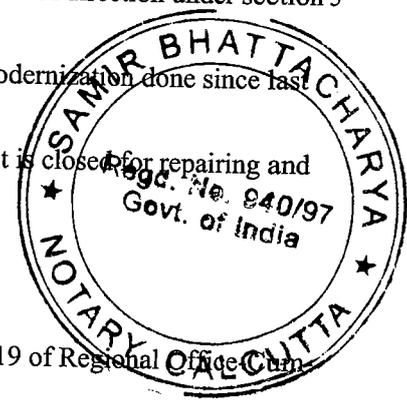
Dated : 2020-10-28

**Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981**

1. Application (s) dated 2020-09-23 of D.D. STEEL & POWER LIMITED (Formerly known as: AML STEEL AND POWER LIMITED), Occupier Name :NISHANT DHOOT for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..

**2. Documents Relied Upon:**

- (a) The content of Consent to Establish (CTE) issued vide Ref. No. N-403 dated 27.06.2005 for Sponge Iron - 400 TPD;;
- (b) The Consent to Operate(CTO) vide Ref No. G-3893 dated 14.10.2014 for Sponge Iron - 4x100 TPD valid up to 31.03.2016;
- (c) The content of Consent to Establish (CTE) issued vide Ref. No. 3166 dated 26.09.2006 for Electricity Generation - 11 MW (Based on Waste heat from Sponge Iron Plant); SMS Plant - 42,000 TPA;
- (d) The Consent to Operate(CTO): Emission consent order vide Ref. No. 4279 dated 13.08.2009 and Discharge Consent order vide Ref. No. 4250 dated 13.08.2009 both valid up to 31.03.2010 for Electricity Generation;
- (e) The content of Letter of CPCB vide dated 19.08.2020 regarding revocation of direction under section 5 of the Environment(Protection) Act, 1986;
- (f) The content of affidavit entered in the Notary declaring no expansion/ modernization done since last CTE granted vide N-403 dated 27.06.2005;
- (g) The content of affidavit entered in the notary declaring that presently unit is closed for repairing and maintenance and shall start after procurement of raw material;
- (h) The content of Registered sale deed in the name of the firm;
- (i) The content of uploaded reply dated 13.12.2019;
- (j) The content of Inspection Report (I/R) vide Ref No. 1904 dated 11.11.2019 of Regional Office Cum Laboratory, JSPC Board, Jamshedpur;



3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -MASLEVA , P S -MASLEVA , District -SERAIKELA KHARSAWAN , as follows:

Project	Site-Area	Investment (Rs)	Product & Capacity	Period of CTO

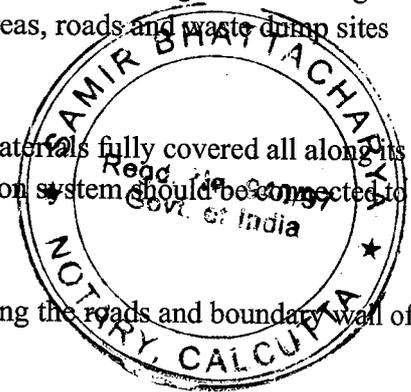
	Plot Nos.	Area			Date of issue To
Before Expansion	:155 Khata No.:6,34,36,45, 50 AND 71	20 Ha	11496.13 lac	Sponge Iron (4x100TPD)- 10,000 TPM and Electricity (WHRB)- 11 MW	31/03/2021

(A) **Specific Conditions:**

1. That the occupier shall install PM10 analyzer with online connectivity within 03 months, else environmental compensation would be levied from the date of CTO.
2. That, the occupier shall provide Fly Ash for road construction projects / Public Works Department /manufacturing of ash based products/ use of soil conditioner in agriculture activity within a radius of three hundred kilometers.
3. That, the occupier shall ensure utilization of Fly Ash as per the time frame fixed in the rule.
4. That, the occupier shall construct ETP and STP;
5. That, the occupier shall raise the height of all stacks attached with air pollution control devices (APCD) up to 30 metre within 4 months.
6. That, the occupier shall comply fugitive emission standards of 2000 g/m3 at a distance of 10 metre from raw material crusher and product handling areas etc.
7. That, the occupier shall provide separate electricity meter and totaliser for continuous recording of power consumption with all APCD. A logbook shall be maintained for recording of daily meterage of electricity meter connected to all APCDs. The amperage of the ID fan shall also be recorded continuously. Non functioning of APCD shall be recorded in the same logbook along with reasons for non-operation of the Pollution Control Equipment.
8. That, the safety cap/emergency stack of rotary kiln type plant, which is generally installed above the after burner chamber (ABC) of feed end column should not be used for discharging untreated emission, bypassing the air pollution control device.
9. That, the occupier shall provide software controlled interlocking facility keeping in view of on-linen emission and effluent monitoring system to ensure stoppage of feed conveyor, so that the feed to the kiln would stop automatically, if emergency/safety cap of the rotary kiln is opened or ESP is non - operational.

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10. That, the occupier shall install mechanically operated fitted with water mixing (spiral pug mill) system for timely collection and removal of the flue dust generated in ESP or at any other pollution control devices for control of fugitive emission at the dust collection system.
11. That, the occupier shall install Atmospheric Fluidized Bed Combustion (AFBC) Boilers for generation of power with use of char within 02 years.
12. That, the occupier shall make the approach road and roads within premises of the plant and work areas asphalted or concreted
13. That, the occupier shall construct the shed within 04 months for keeping Iron Ore properly and ensure Crushing and screening operation in shaded enclosed area.
14. That, the occupier shall make water sprinkling arrangement in areas around crushing and screening units, raw material heaps at unloading points, heavy vehicle movement areas, roads and waste dump sites etc.
15. That, the occupier shall have its conveyor belt for transporting the materials fully covered all along its way and transfer points of conveyor belt should also be covered and suction system should be connected to de-dusting equipment.
16. That, the occupier shall make extensive plantation of three tier all along the roads and boundary wall of the industry.
17. That, the occupier shall make arrangement for operation of the plant in such a way that all pollution control devices shall start before start of conveyor belt/plant operation and similarly all pollution control devices shall be put off only after stopping the operation of the plant.
18. That, the occupier shall install Closed Circuit Television (CCTV) camera for monitoring of operational status of APCDs for observations of the same as and when required.
19. That, the occupier shall submit compliance of conditions of CTO half yearly to the Board.
20. That, the occupier shall construct garland drain, toe wall and settling tanks for storage of solid wastes and raw materials separately and de-siltation of settling tanks shall be done regularly.
21. That, the occupier shall comply all of the conditions as mentioned in affidavit within the stipulated timeline and submit the report to the Board;
22. That, the occupier shall submit applications for renewal of consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent i.e. 31.03.2021 with documents showing compliance of all of the above conditions.
23. That, the occupier shall comply submit effluent analysis report within consent period in case of discharge;



24. That, the occupier shall comply the provision of Charter on Corporate responsibility for environment protection.
25. That, the occupier shall obtain Authorization under Hazardous Wastes (Management, Handling and Trans boundary Movement) Rule, 2000 and dispose of all Hazardous Waste as per the Rules ;
26. That, the occupier shall ensure that no Fly ash laden air should go to the nearby village. There must be proper protection to villagers from fly ash laden air like three tier tree plantation, fine mesh net etc. Unit must report to the Board in this regard within two months;
27. That, the occupier shall recycle its effluent(s) and ensure no discharge outside the premises all the time.
28. That, the occupier shall maintain ground water level and quality intact and shall submit report of ground water;
29. That, the occupier shall ensure completion of renovation work of ESP and bag filters before start of operation of the plant as promised.
30. That, the occupier shall complete modification of the on-line emission monitoring system as promised and ensure uninterrupted and regular transmission of data to JSPCB server.
31. That, the occupier shall ensure initiation of process for installation of coal char based power plant within the consent period and shall submit progress report/evidence at the time of application made for further CTO. The explanation of the unit with respect to being financially sound for this purpose is not acceptable.
32. That, the occupier shall install PM 10 analyzer within 2 months from the date of start of production/operation in the plant and ensure transmission of data.

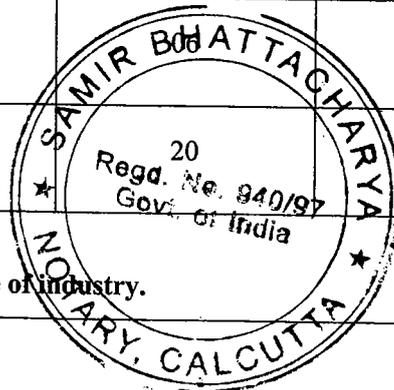
**(B) General Conditions :**

- (1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:



S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual		06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual		20

Note : Serial no. 1 to 4 – Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.



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- (2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

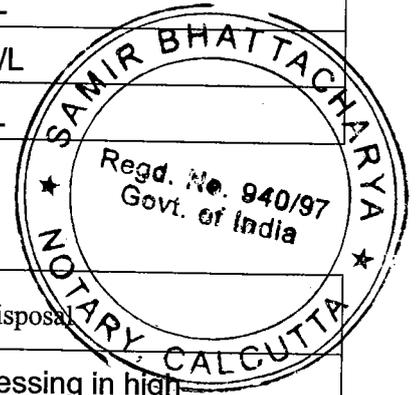
S N	Parameter	Standard
1	Particulate Matter	100 mg/ Nm3

- (3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	150 mg/ Nm3
2	BOD	30 mg/L
3	COD	250 mg/L
4	Oil & Grease	10 mg/L

- (4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or kilns
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of Soil or Mineral



- (5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.
- (6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.
- (7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.
- (8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.
- (9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

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- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

**This is issued with the approval of the Competent authority**

RAJEEV LOCHAN BAKSHI  
Digitally signed by RAJEEV LOCHAN BAKSHI  
Date: 2020.10.28 19:11:22 +05'30'

**(R. L. Bakshi)**

Member Secretary

Memo No. : JSPCB/HO/RNC/CTO-6358453/2020/1762

Dated : 2020-10-28

**Copy to:** M/s D.D. STEEL & POWER LIMITED (Formerly known as: AML STEEL AND POWER LIMITED), VILL-MASLEVA, P.O.-KOLABIRA, DIST-SERAIKELA KHARSAWAN, JHARKHAND., / Director of Industry, Government of Jharkhand, Ranchi/ Deputy Commissioner, Seraikela Kharsawan / Director of Mines, Government of Jharkhand, Ranchi/ Chief Inspector of Factories, Ranchi/ DFO, Seraikela Kharsawan/ R.O., JSPCB, Jamshedpur / DMO, Seraikela Kharsawan for information & ensuring compliance of the above.



RAJEEV LOCHAN BAKSHI  
Digitally signed by RAJEEV LOCHAN BAKSHI  
Date: 2020.10.28 19:11:54 +05'30'

**(R. L. Bakshi)**

Member Secretary



-19-

## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-9932879/2021/778

Dated : 2021-06-12

### Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981

1. Application (s) dated 2021-02-19 of D.D. STEEL & POWER LIMITED (Formerly known as: AML STEEL AND POWER LIMITED), Occupier Name :NISHANT DHOOT for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..

2. **Documents Relied Upon:**

(a) The content of Consent to Establish (CTE) issued vide Ref. No. N-403 dated 27.06.2005 for Sponge Iron - 400 TPD;;

(b) The Consent to Operate(CTO) vide Ref No. G-3893 dated 14.10.2014 for Sponge Iron - 4x100 TPD valid up to 31.03.2016;

(c) The content of Consent to Establish (CTE) issued vide Ref. No. 3166 dated 26.09.2006 for Electricity Generation - 11 MW (Based on Waste heat from Sponge Iron Plant); SMS Plant - 42,000 TPA;

(d) The Consent to Operate(CTO) issued vide Ref No. JSPCB/HO/RNC/CTO-6358453/2020/1762 Dated : 2020-10-28 for Sponge Iron (4x100TPD)- 10,000 TPM and Electricity (WHRB)- 11 MW valid 31.03.2021;

(e) The content of Letter of CPCB vide dated 19.08.2020 regarding revocation of direction under section 5 of the Environment(Protection) Act, 1986;

(f) The content of affidavit entered in the Notary declaring no expansion/ modernization done since last CTE granted vide N-403 dated 27.06.2005;

(g) The content of affidavit entered in the notary declaring procurement of raw material shall be done from valid sources;

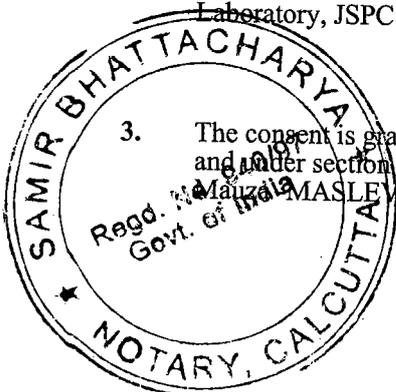
(h) The content of Registered sale deed in the name of the firm;

(i) The content of uploaded reply dated 25.03.2021 with all annexures as in support vide letter Ref. No. DRI & CPP/04/20-21 dated 24.03.2021;

(j) The content of uploaded reply of the unit vide letter Ref. No. JSPCB/HQR/CTO & CPP/ 01/21-22 dated 07.05.2021;

(k) The content of Inspection Report (I/R) vide Ref No. 582 dated 05.03.2021 of Regional Office-Cum-Laboratory, JSPC Board, Jamshedpur;

3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Masleva, P S -MASLEVA, District -SERAIKELA KHARSAWAN, as follows:



-20-

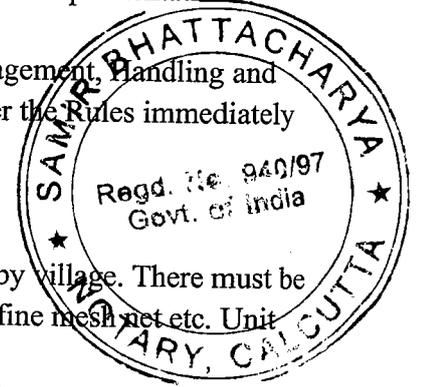
Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			Date of issue To
Before Expansion	:155 Khata No.:6,34,36,45, 50 AND 71	20 Ha	1,14,96,13, 450/-	Sponge Iron (4x100TPD)- 10,000 TPM and Electricity (WHRB)- 11 MW	31/12/2021



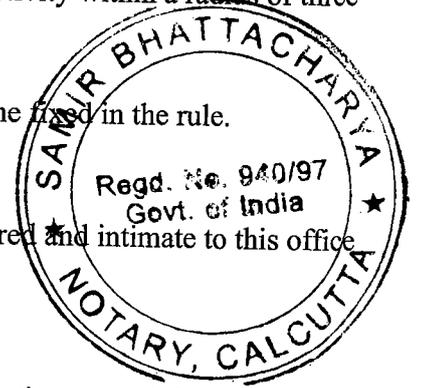
**(A) Specific Conditions:**

1. That, the occupier shall install mechanically operated fitted with water mixing (spiral pug mill) system for timely collection and removal of the flue dust generated in ESP or at any other pollution control devices for control of fugitive emission at the dust collection system.
2. That, the occupier shall install Atmospheric Fluidized Bed Combustion (AFBC) Boilers for generation of power with use of char within 02 years.
3. That, the occupier shall make the approach road and roads within premises of the plant and work areas asphalted or concreted
4. That, the occupier shall construct the shed within 04 months for keeping Iron Ore properly and ensure Crushing and screening operation in shaded enclosed area.
5. That, the occupier shall make water sprinkling arrangement in areas around crushing and screening units, raw material heaps at unloading points, heavy vehicle movement areas, roads and waste dump sites etc.
6. That, the occupier shall have its conveyor belt for transporting the materials fully covered all along its way and transfer points of conveyor belt should also be covered and suction system should be connected to de-dusting equipment.
7. That, the occupier shall make extensive plantation of three tier all along the roads and boundary wall of the industry.
8. That, the occupier shall make arrangement for operation of the plant in such a way that all pollution control devices shall start before start of conveyor belt/plant operation and similarly all pollution control devices shall be put off only after stopping the operation of the plant.
9. That, the occupier shall install Closed Circuit Television (CCTV) camera for monitoring of operational status of APCDs for observations of the same as and when required, within 03 months.

- 21-
10. That, the occupier shall submit compliance of conditions of CTO half yearly to the Board.
  11. That, the occupier shall construct garland drain, toe wall and settling tanks for storage of solid wastes and raw materials separately and de-siltation of settling tanks shall be done regularly.
  12. That, the occupier shall comply all of the conditions as mentioned in affidavit within the stipulated timeline and submit the report to the Board; Assure to comply all the non-complied conditions within the time frame as mentioned in your letter vide Ref. JSPCB/HQR/CTO/DRI & CPP/04/20-21 dated 24.03.2021;
  13. That, the occupier shall comply submit effluent analysis report within consent period in case of discharge;
  14. That, the occupier shall comply the provision of Charter on Corporate responsibility for environment protection immediately after one year of production and intimate to this office of its implementation.
  15. That, the occupier shall obtain Authorization under Hazardous Wastes (Management, Handling and Trans boundary Movement) Rule, 2000 and dispose of all Hazardous Waste as per the Rules immediately after CTO is granted;
  16. That, the occupier shall ensure that no Fly ash laden air should go to the nearby village. There must be proper protection to villagers from fly ash laden air like three tier tree plantation, fine mesh net etc. Unit must report to the Board in this regard within two months;
  17. That, the occupier shall recycle its effluent(s) and ensure no discharge outside the premises all the time.
  18. That, the occupier shall maintain ground water level and quality intact and shall submit report of ground water;
  19. That, the occupier shall ensure completion of renovation work of ESP and bag filters before start of operation of the plant as promised.
  20. That, the occupier shall complete modification of the on-line emission monitoring system as promised and ensure uninterrupted and regular transmission of data to JSPCB server within two months and intimate to this office.
  21. That, the occupier shall ensure initiation of process for installation of coal char based power plant within the consent period and shall submit progress report/evidence at the time of application made for further CTO. The explanation of the unit with respect to being financially sound for this purpose is not acceptable.
  22. That the occupier shall install PM10 analyzer with online connectivity within 03 months, else environmental compensation would be levied from the date of CTO.



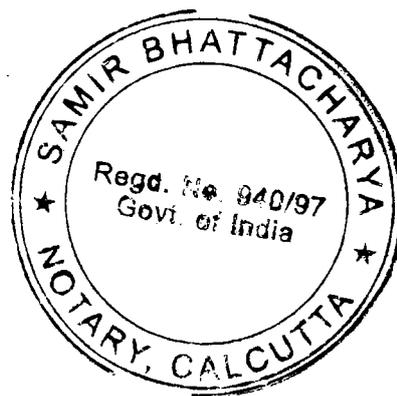
23. That, the occupier shall provide Fly Ash for road construction projects / Public Works Department /manufacturing of ash based products/ use of soil conditioner in agriculture activity within a radius of three hundred kilometers.
24. That, the occupier shall ensure utilization of Fly Ash as per the time frame fixed in the rule.
25. That, the occupier shall construct ETP and STP within 06 months as assured and intimate to this office with photographs as compliance.
26. That, the occupier shall raise the height of all stacks attached with air pollution control devices (APCD) up to 30 metre within 4 months.
27. That, the occupier shall comply fugitive emission standards of 2000 g/m<sup>3</sup> at a distance of 10 metre from raw material crusher and product handling areas etc.
28. That, the occupier shall provide separate electricity meter and totaliser for continuous recording of power consumption with all APCD. A logbook shall be maintained for recording of daily meterage of electricity meter connected to all APCDs. The amperage of the ID fan shall also be recorded continuously. Non functioning of APCD shall be recorded in the same logbook along with reasons for non-operation of the Pollution Control Equipment, within 03 months;
29. That, the safety cap/emergency stack of rotary kiln type plant, which is generally installed above the after burner chamber (ABC) of feed end column should not be used for discharging untreated emission, bypassing the air pollution control device, as assured within 03 months;
30. That, the occupier shall provide software controlled interlocking facility keeping in view of on-linen emission and effluent monitoring system to ensure stoppage of feed conveyor, so that the feed to the kiln would stop automatically, if emergency/safety cap of the rotary kiln is opened or ESP is non - operational.
31. That, the Occupier shall install software controlled interlocking facility on the basis of real time data from the plant control system, to ensure stoppage of feed conveyor, if safety cap of the rotary kiln is opened or Air Pollution Control system is not in operation.
32. That, the Occupier shall install Mechanical Operated system for timely collection and removal of the flue dust generated in air pollution control device.
33. That, the Occupier shall maintain logbook for daily record of Char production and usage.
34. That, the occupier shall submit applications for renewal of consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent i.e. 31.12.2021 with documents showing compliance of all of the above conditions.



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(B) **General Conditions :**

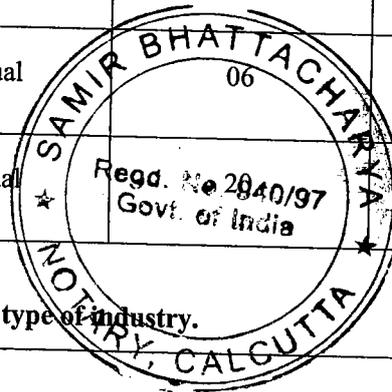
- (1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:



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S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual	06	06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual		20

Note : Serial no. 1 to 4 – Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.



- 25 -

- (2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

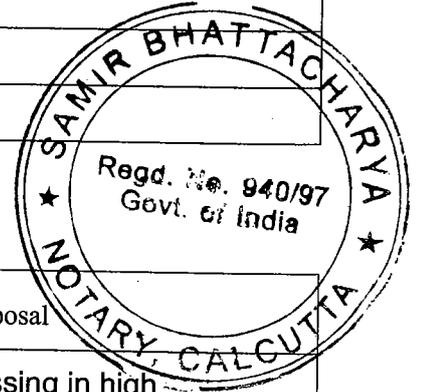
S N	Parameter	Standard
1	Particulate Matter	150 mg/ Nm <sup>3</sup>

- (3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	100 mg/L
2	BOD	30 mg/L
3	COD	250 mg/L
4	Oil & Grease	10 mg/L

- (4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or kilns
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of Soil or Mineral



- (5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.
- (6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.
- (7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.
- (8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.
- (9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

This is issued with the approval of the Competent authority

Rajeev : Digitally signed  
by Rajeev  
Lochan : Lochan Bakshi  
Bakshi : Date: 2021.06.12  
15:57:57 +05'30'

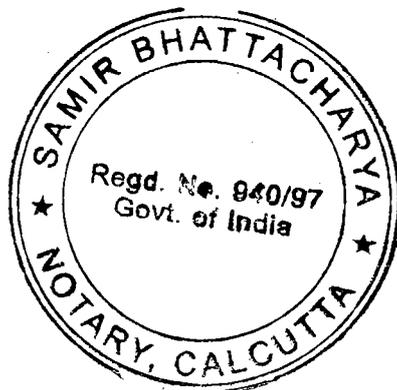
(R. L. Bakshi)

Member Secretary

Memo No. : JSPCB/HO/RNC/CTO-  
9932879/2021/778

Dated : 2021-06-12

**Copy to:** M/s D.D. STEEL & POWER LIMITED (Formerly known as: AML STEEL AND POWER LIMITED), VILL-MASLEVA, P.O.-KOLABIRA, DIST-SERAIKELA KHARSAWAN, JHARKHAND., / Director of Industry, Government of Jharkhand, Ranchi/ Deputy Commissioner, Seraikela Kharsawan /Director of Mines, Government of Jharkhand, Ranchi/ Chief Inspector of Factories, Ranchi/ DFO, Seraikela Kharsawan/ R.O., JSPCB, Jamshedpur / DMO, Seraikela Kharsawan for information & ensuring compliance of the above.



Rajeev : Digitally signed  
by Rajeev  
Lochan : Lochan Bakshi  
Bakshi : Date: 2021.06.12  
15:58:22 +05'30'

(R. L. Bakshi)

Member Secretary

-27-

## JHARKHAND STATE POLLUTION CONTROL BOARD



TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-11292082/2021/1684

Dated : 2021-12-31

**Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981**

1. Application (s) dated 2021-12-27 of D.D. STEEL & POWER LIMITED (Formerly known as: AML STEEL AND POWER LIMITED), Occupier Name :NISHANT DHOOT for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..

2. **Documents Relied Upon:**

- (a) The content of Consent to Establish (CTE) issued vide Ref. No. N-403 dated 29.06.2005 for Sponge Iron - 400 TPD;
- (b) The Consent to Operate(CTO) vide Ref No. G-3893 dated 14.10.2014 for Sponge Iron - 4x100 TPD valid up to 31.03.2016;
- (c) The content of Consent to Establish (CTE) issued vide Ref. No. 3166 dated 26.09.2006 for Electricity Generation - 11 MW (Based on Waste heat from Sponge Iron Plant); SMS Plant - 42,500 TPA;
- (d) The Consent to Operate(CTO) issued vide Ref No. JSPCB/HO/RNC/CTO-9932879/2021/778 Dated 12.06.2021 for Sponge Iron (4x100TPD)- 10,000 TPM and Electricity (WHRB)- 11 MW valid 31.12.2021 with compliance report;
- (e) The content of Registered sale deed in the name of the firm;
- (f) The content of Hazardous waste authorization vide HWM-6717793/2021/72 dated 27.12.2021 for 05 years;
- (g) The content of Inspection Report (I/R) vide dated 04.12.2021 of Regional Office-Cum-Laboratory, JSPC Board, Jamshedpur;

3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -MASLEVA , P S -MASLEVA , District -SERAIKELA KHARSAWAN , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			Date of issue To
Before Expansion	155 Khata No.:6, 34, 36, 45, 50 AND 71	20 Ha	1,14,96,13, 450/-	Sponge Iron (4x100TPD)- 10,000 TPM and and Electricity (WHRB)- 11 MW	31/12/2023

(A) **Specific Conditions:**

1. That, the occupier shall make the approach road and roads within premises of the plant and work areas asphalted or concreted
2. That, the occupier shall construct the shed for keeping Iron Ore properly and ensure Crushing and screening operation in shaded enclosed area.
3. That, the occupier shall make water sprinkling arrangement in areas around crushing and screening units, raw material heaps at unloading points, heavy vehicle movement areas, roads and waste dump sites etc.
4. That, the occupier shall have its conveyor belt for transporting the materials fully covered all along its way and transfer points and suction system should be connected to de-dusting equipment.
5. That, the occupier shall ensure the cleaning and wetting of ground regularly to improve house keeping.
6. That, the occupier shall comply with conditions of authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
7. That, the occupier shall submit Noise monitoring report to the Board.
8. That, the occupier shall submit photographs of Tree Plantation, Rain water harvesting, Boundary wall and Water sprinkling system.
9. That, the occupier shall make Work area and transport roads concrete/ black top.
10. That, the occupier shall purchase raw material only from valid source.
11. That, the occupier shall operate and maintain Air Pollution Control Device (APCD) regularly and submit the photographs;
12. That, the occupier shall regularly operate Closed Circuit Television (CCTV) camera for monitoring of operational status of APCDs
13. That, the occupier shall submit compliance of conditions of CTO half yearly to the Board.
14. That, the occupier shall construct garland drain, toe wall and settling tanks for storage of solid wastes and raw materials separately and de-siltation of settling tanks shall be done regularly.



- 15. That, the occupier shall comply the provision of Charter on Corporate responsibility for environment protection immediately after one year of production
- 16. That, the occupier shall ensure that no Fly ash laden air should go to the nearby village. There must be proper protection to villagers from fly ash laden air like three tier tree plantation, fine mesh net etc.
- 17. That, the occupier shall submit NOC from Central ground water authority / State Ground Water Authority regarding extraction/ consumption of ground water;
- 18. That, the occupier shall operate on-line emission monitoring system and ensure uninterrupted and regular transmission of data to JSPCB server;
- 19. That the occupier shall operate PM10 analyzer with online connectivity and ensure uninterrupted and regular transmission of data to JSPCB server;
- 20. That, the occupier shall dispose fly ash as per Fly ash notification;
- 21. That, the occupier shall operate Effluent Treatment Plant (ETP);
- 22. That, the occupier shall raise the height of all stacks attached with air pollution control devices (APCD) up to 30 metre
- 23. That, the occupier shall comply fugitive emission standards of 2000 g/m<sup>3</sup> at a distance of 10 metre from raw material crusher and product handling areas etc.
- 24. That, the occupier shall provide separate electricity meter with all APCD.
- 25. That, the safety cap/emergency stack of rotary kiln type plant, which is generally installed above the after burner chamber (ABC) of feed end column should not be used for discharging untreated emission, bypassing the air pollution control device;
- 26. That, the occupier shall provide software controlled interlocking facility keeping in view of on-line emission and effluent monitoring system to ensure stoppage of feed conveyor, so that the feed to the kiln would stop automatically, if emergency/safety cap of the rotary kiln is opened or ESP is non - operational.
- 27. That, the Occupier shall install Mechanical Operated system for timely collection and removal of the flue dust generated in air pollution control device.
- 28. That, the Occupier shall maintain logbook for daily record of Char production and usage.
- 29. That, the occupier shall submit applications for renewal of consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent with documents showing compliance of all of the above condition;



30. That, the occupier shall install Atmospheric Fluidized Bed Combustion (AFBC) Boilers for generation of power with use of char within 02 years from the date of commitment.

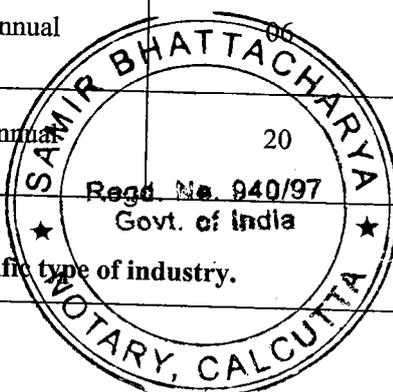
(B) **General Conditions :**

- (1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:



S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual		06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual	20	20

Note : Serial no. 1 to 4 – Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.



(2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

S N	Parameter	Standard
1	Particulate Matter	150 g/ Nm3

(3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	100 mg/L
2	BOD	30 mg/L
3	COD	250 mg/L
4	Oil & Grease	10 mg/L

(4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or kilns
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of Soil or Mineral

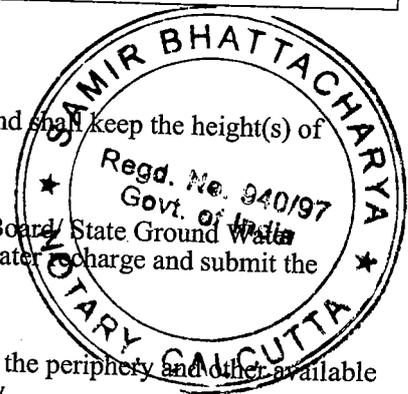
(5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.

(6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.

(7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.

(8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.

(9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.



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- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

This is issued with the approval of the Competent authority

Yatindra  
Kumar Das

Digitally signed by  
Yatindra Kumar Das  
Date: 2021.12.31  
15:36:57 +05'30'

(Y. K. Das)

Member Secretary

Dated : 2021-12-31

Memo No. : JSPCB/HO/RNC/CTO-  
11292082/2021/1684

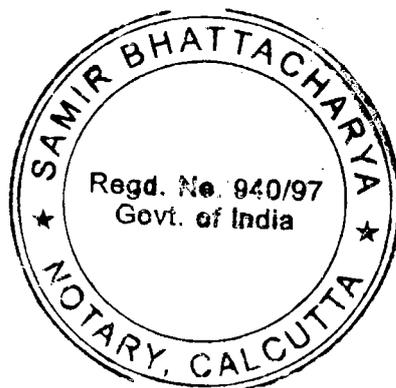
**Copy to:** M/s D.D. STEEL & POWER LIMITED(Formerly known as: AML STEEL AND POWER LIMITED), VILL-MASLEVA, P.O.-KOLABIRA, SERAIKELA KHARSAWAN/ Chief Inspector of Factories, Ranchi/ Director of Industry, Govt of Jharkhand, Ranchi/ Director of Mines, Govt of Jharkhand, Ranchi/ Deputy Commissioner, Seraikela Kharsawan/ DFO, Seraikela Kharsawan/ D.M.O., Seraikela Kharsawan/ R.O.,JSPCB, jamshedpur for information & ensuring compliance of the above.

(Y. K. Das)

Yatindra  
Kumar Das

Digitally signed by  
Yatindra Kumar  
Das  
Date: 2021.12.31  
15:36:35 +05'30'

Member Secretary





-34-

**JHARKHAND STATE POLLUTION CONTROL BOARD**  
T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004  
Phone.:2400852, 2400851, Fax:0651- 2400850 www.jspcb.org

**FORM 2**  
[See rule 6(2)]

**FORM FOR GRANT OR RENEWAL OF AUTHORIZATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES**

1. No. of authorization and date of issue: JSPCB/HO/RNC/HWM-6717793/2021/72 27/12/2021
2. Reference of application(No. and date): 6717793 09/12/2021
3. D.D. STEEL & POWER LIMITED (Formerly known as: AML STEEL AND POWER LIMITED) of NISHANT DHOOT is hereby granted an authorisation based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilisation, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at VILL-MASLEVA, P.O.-KOLABIRA, DIST-SERAIKELA KHARSAWAN, JHARKHAND.

**Details of Authorisation**

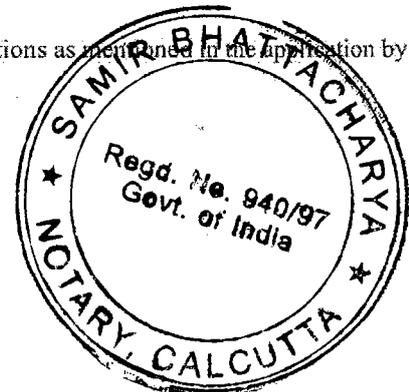
Sl.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity(ton/annum)
1	Schedule- 1 (Used/spent oil)	Captive utilization	0.200 KL/Annum

(1) The authorisation shall be valid for a period of 5 years (i.e. up to 31.03.2026) years

(2) The authorisation is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

**A General conditions of authorisation:**

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.



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5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorisation shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

**B Specific conditions:**

- (1) That, the renewal of authorization shall be made as laid down in the rules.
- (2) That, the occupier shall submit annual return in form IV as per the time line mention in the HoWM Rules, 2016 with details of manifest.
- (3) That, the occupier shall ensure the disposal of Hazardous Waste within time line through authorized recycler/ actual users and shall ensure that the Hazardous Waste should be entered in the passbook of recycler/ actual users.
- (4) That, the occupier shall maintain record of Hazardous Waste generated, utilized and disposed as per form - 3 of the Hazardous and other waste (Management & Transboundary Movement) Rules, 2016 and shall produce to concerned SPCB officers at the time of inspection..
- (5) That, the occupier shall complied all directions given by standard operating procedure.
- (6) That, the occupier shall install and maintain the display board as per the provisions of HoWM Rules, 2016 and shall submit the photographs to ensure the compliance of the order of Hon'ble Supreme Court passed in 2003.

Memo No: JSPCB/HO/RNC/HWM-  
6717793/2021/72  
Date: 27/12/2021

Sanjay  
Kumar  
Srivastava  
(Sanjay Kumar Srivastava)  
Section Head

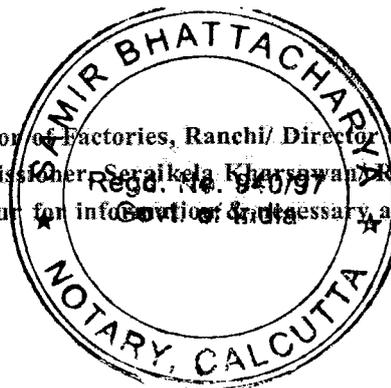
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Sanjay Kumar  
Srivastava  
Date: 2021.12.27  
13:17:05 +05'30'

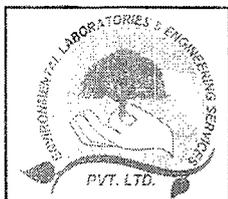
**Copy To:**

Copy to : Chief Inspector of Factories, Ranchi/ Director of Industry, Government of Jharkhand,  
Ranchi/ Deputy Commissioner, Serikela, Kharsawan Regional Officer, Regional Office-Cum-  
Laboratory, Jamshedpur for info. Govt. of Jharkhand for necessary action.

Sanjay Kumar  
Srivastava

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Sanjay Kumar Srivastava  
Date: 2021.12.27  
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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D1Z4

ENGINEERING SERVICES PVT. LTD.

Email: [info@elespl.co.in](mailto:info@elespl.co.in), [eles.ranchi@gmail.com](mailto:eles.ranchi@gmail.com)

Phone no.: 0651-2290103

Website : [www.elespl.co.in](http://www.elespl.co.in)

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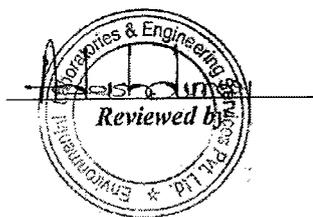
## TEST REPORT

Test Report No. : ELES/RAN/2023/1626	Report Release Date : 17.08.2023
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CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/AA/1511
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Location	: Near Old Gate
		Sampling Date	: 08.08.2023 to 09.08.2023
Plant Status	: Operational	Sample Received Date	: 11.08.2023
Period of Analysis	: 11.08.2023 to 16.08.2023	Type of Sample	: Ambient Air
		Sampling Procedure	: ELES/DOC/SMPL/02
		Sample Drawn By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

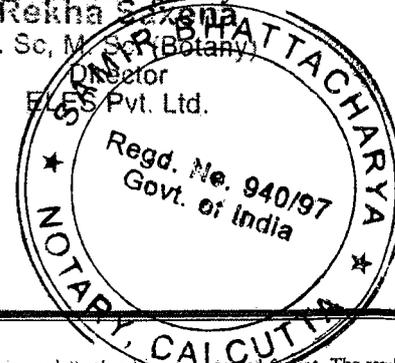
METEOROLOGICAL INFORMATION					
1	Average Temperature (°C)	: 27	2	Barometric Pressure (mmHg)	: 749
3	Relative Humidity (%)	: 65	4	Weather Condition	: Partly Cloudy
5	Longitude	: 86°00'33.12"E	6	Latitude	: 22°47'01.89"N

Parameter	Unit	Test Protocol	Result	Regulatory Limit
Particulate Matter (PM10)	µg/m <sup>3</sup>	IS 5182 (Part-23): 2006; RA2022	67	100 (24hrs)
Particulate Matter (PM2.5)	µg/m <sup>3</sup>	IS 5182 (Part- 24): 2019	39	60 (24hrs)
Sulphur Di-Oxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	IS 5182 (Part-2): 2001; RA2022	12.4	80 (24hrs)
Nitrogen Di-Oxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	IS 5182 (Part-6): 2006; RA2022	28.7	80 (24hrs)



\*\*\*\*End of Report\*\*\*\*

*Rakha Saxena*  
 Authorised Signatory  
 Rakha Saxena  
 B. Sc, M. Sc (Botany)  
 Director  
 ELES Pvt. Ltd.



Page 1 of 1

The Document stated as Test Report, is issued by the Laboratory under General Terms and Conditions, only on Company letter head in pre-approved format. The results shown in the Test Report refer or relates only to the job/analysis done by the Laboratory only. The information stated on the Test Report reflects the findings done by the Laboratory at the time of involvement only and within the limits of client's instructions. The Laboratory is responsible for all the information or data provided on the report, except the information which is provided by the client. The Report cannot be reproduced except in full and any part of the report is not taken out of context, without prior written approval of the Laboratory. The Report in full or in part shall not be published, advertise, used for any legal actions unless prior permission has been secured from the Management of the Laboratory. Attention is drawn to the limitation of liability, compensation and jurisdiction issues. Any unauthorized alteration & falsification of the content or appearance of the Test Report is unlawful and offenders may be prosecuted to the fullest extent of the law. All the samples are retained for 30days from the Date of release/issue of the Test Report. The samples from Regulatory bodies are to be retained as specified. Any type of Observations or Complaints regarding the Reports shall be done within 15days from the Date of Test Report released/issued. After the time period stated before, no complaints will be accepted. The entire Time schedule mentioned in Test Report is in 24hours format. Abbreviation used: N/A (Not Applicable); BDL (Below Detection Limit); LDL (Lower Detection Limit).



# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D1Z4

ENGINEERING SERVICES PVT. LTD.

Email: [info@elespl.co.in](mailto:info@elespl.co.in), [eles.ranchi@gmail.com](mailto:eles.ranchi@gmail.com)

Phone no.: 0651-2290103

Website : [www.elespl.co.in](http://www.elespl.co.in)

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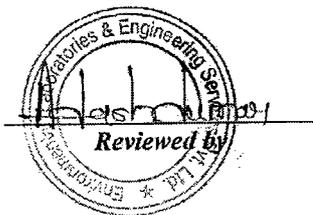
## TEST REPORT

Test Report No. : ELES/RAN/2023/1627	Report Release Date : 17.08.2023
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CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/AA/1512
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Location	: Back Side of Power Plant
		Sampling Date	: 08.08.2023 to 09.08.2023
Plant Status	: Operational	Sample Received Date	: 11.08.2023
Period of Analysis	: 11.08.2023 to 16.08.2023	Type of Sample	: Ambient Air
		Sampling Procedure	: ELES/DOC/SMPL/02
		Sample Drawn By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

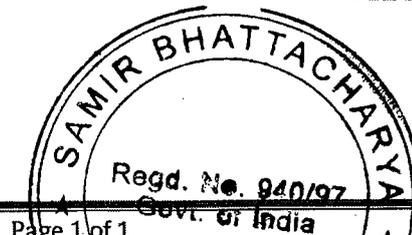
METEOROLOGICAL INFORMATION					
1	Average Temperature (°C)	: 27	2	Barometric Pressure (mmHg)	: 749
3	Relative Humidity (%)	: 65	4	Weather Condition	: Partly Cloudy
5	Longitude	: 86°00'19.34"E	6	Latitude	: 22°47'09.01"N

Parameter	Unit	Test Protocol	Result	Regulatory Limit
Particulate Matter (PM10)	µg/m <sup>3</sup>	IS 5182 (Part-23); 2006; RA2022	61	100 (24hrs)
Particulate Matter (PM2.5)	µg/m <sup>3</sup>	IS 5182 (Part- 24); 2019	35	60 (24hrs)
Sulphur Di-Oxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	IS 5182 (Part-2); 2001; RA2022	9.6	80 (24hrs)
Nitrogen Di-Oxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	IS 5182 (Part-6); 2006; RA2022	26.1	80 (24hrs)



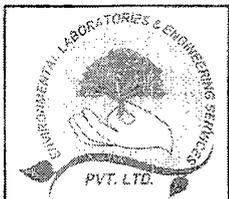
\*\*\*\*End of Report\*\*\*\*

*Rekha Saxena*  
Authorized Signatory  
**Rekha Saxena**  
B. Sc, M. Sc. (Botany)  
Director  
ELES Pvt. Ltd.



Page 1 of 1

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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D124

ENGINEERING SERVICES PVT. LTD.

Email: [info@elespl.co.in](mailto:info@elespl.co.in), [eles.ranchi@gmail.com](mailto:eles.ranchi@gmail.com)

Phone no.: 0651-2290103

Website : [www.elespl.co.in](http://www.elespl.co.in)

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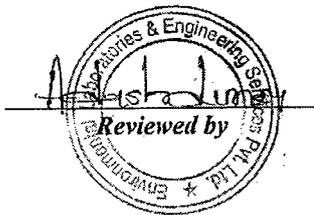
## TEST REPORT

Test Report No. : ELES/RAN/2023/1628	Report Release Date : 17.08.2023
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CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/AA/1513
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Location	: Near Meter Room
		Sampling Date	: 08.08.2023 to 09.08.2023
Plant Status	: Operational	Sample Received Date	: 11.08.2023
Period of Analysis	: 11.08.2023 to 16.08.2023	Type of Sample	: Ambient Air
		Sampling Procedure	: ELES/DOC/SMPL/02
		Sample Drawn By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

METEOROLOGICAL INFORMATION					
1	Average Temperature (°C)	: 27	2	Barometric Pressure (mmHg)	: 749
3	Relative Humidity (%)	: 65	4	Weather Condition	: Partly Cloudy
5	Longitude	: 86°00'29.99"E	6	Latitude	: 22°47'02.54"N

Parameter	Unit	Test Protocol	Result	Regulatory Limit
Particulate Matter (PM10)	µg/m <sup>3</sup>	IS 5182 (Part-23): 2006; RA2022	56	100 (24hrs)
Particulate Matter (PM2.5)	µg/m <sup>3</sup>	IS 5182 (Part- 24): 2019	32	60 (24hrs)
Sulphur Di-Oxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	IS 5182 (Part-2): 2001; RA2022	7.8	80 (24hrs)
Nitrogen Di-Oxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	IS 5182 (Part-6): 2006; RA2022	23.5	80 (24hrs)



\*\*\*\*End of Report\*\*\*\*

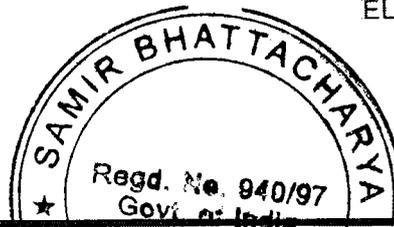
*Rekha Saxena*

Authorised Signatory  
Rekha Saxena

B. Sc, M. Sc. (Botany)

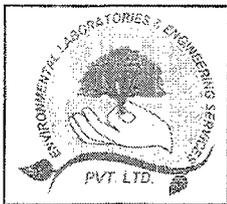
Director

ELES Pvt. Ltd.



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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D1Z4

ENGINEERING SERVICES PVT. LTD.

Email: info@elespl.co.in , eles.ranchi@gmail.com

Phone no.: 0651-2290103

Website : www.elespl.co.in

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## TEST REPORT

Test Report No. : ELES/RAN/2023/1629	Report Release Date : 17.08.2023
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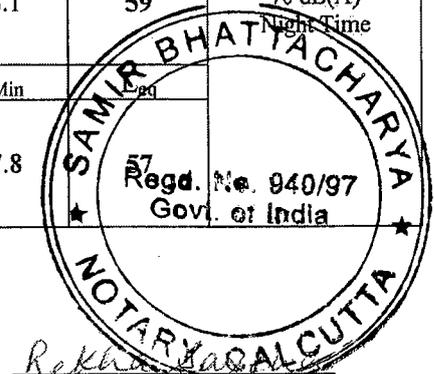
CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sampling Date	: 08.08.2023 to 09.08.2023
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Sampling Received Date	: 11.08.2023
Plant Status	: Operational	Type of Sample	: Ambient Noise
		Sampling procedure	: ELES/DOC/SMPL/03
		Sample Drawn By	: ELES Pvt. Ltd.
		Period of Analysis	: 11.08.2023 to 15.08.2023

METEOROLOGICAL INFORMATION			
1	Average Temperature (°C)	: 27	2 Barometric Pressure (mmHg) : 749
3	Relative Humidity (%)	: 65	4 Weather Condition : Partly Cloudy

Location	Unit	Test Protocol	Result			Regulatory Limit
			L <sub>Max</sub>	L <sub>Min</sub>	L <sub>eq</sub>	
Near Old Gate	dB(A)	IS 9989:1981, RA 2020	L <sub>Max</sub>	L <sub>Min</sub>	L <sub>eq</sub>	75 dB(A) Day Time & 70 dB(A) Night Time
Sample ID: ELES/RAN/2023/AN/1514			67.1	39.5	60	
Latitude: 22°47'01.89"N			Longitude: 86°00'33.12"E			
Back Side of Power Plant	dB(A)	IS 9989:1981, RA 2020	L <sub>Max</sub>	L <sub>Min</sub>	L <sub>eq</sub>	
Sample ID: ELES/RAN/2023/AN/1515			68.8	38.1	59	
Latitude: 22°47'09.01"N			Longitude : 86°00'19.34"E			
Near Meter Room	dB(A)	IS 9989:1981, RA 2020	L <sub>Max</sub>	L <sub>Min</sub>	L <sub>eq</sub>	
Sample ID: ELES/RAN/2023/AN/1516			65.9	37.8		
Latitude: 22°47'02.54"N			Longitude : 86°00'29.99"E			



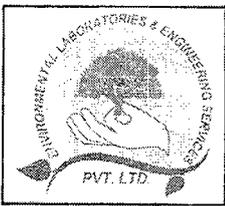
\*\*\*\*End of Report\*\*\*\*



Rekha Saxena  
Authorized Signatory  
Rekha Saxena  
B. Sc, M. Sc. (Botany)  
Director  
ELES Pvt. Ltd.

Page 1 of 1

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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D124**ENGINEERING SERVICES PVT. LTD.**Email: [info@elespl.co.in](mailto:info@elespl.co.in), [eles.ranchi@gmail.com](mailto:eles.ranchi@gmail.com)

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Website : [www.elespl.co.in](http://www.elespl.co.in)

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## TEST REPORT

Test Report No. : ELES/RAN/2023/1630	Report Release Date : 17.08.2023
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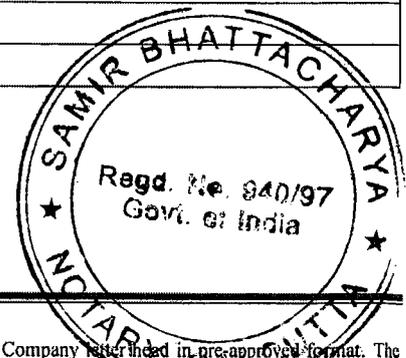
CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/SM/1517
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Location	: Near Kiln 1 & 2
		Sampling Date	: 09.08.2023
Plant Status	: Operational	Sample Received Date	: 11.08.2023
Period of Analysis	: 11.08.2023 to 16.08.2023	Type of Sample	: Flue Gas
		Sampling Procedure	: ELES/DOC/SMPL/02(A)
		Sample Drawn By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

## GENERAL INFORMATION

1	Particular of the Plant	: Steel and Power Plant
2	Emission Due to	: Burning of Coal
3	Stack Connected to	: Kiln 1& 2
4	Material of Construction of Stack	: MS
5	Stack Height from Ground Level (m)	: 36
6	Height of Sampling Port from Ground Level (m)	: 15
7	Inner Diameter of Stack at Sampling Point (m)	: 2.0
8	Shape of the Stack	: Circular
9	Working Load of the Stack	: 80 Tonne/Hour
10	Pollution Control System	: ESP
11	Ladder & Platform	: Permanent

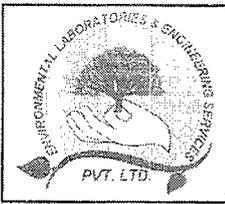
## FUEL CHARACTERISTICS DETAILS

1	Type of Fuel Used	: Coal
2	Fuel Consumption	: 50 MT/Hr/Kiln
3	Calorific Value of Fuel (Kcal/Kg)	: N/A



Page 1 of 2

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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
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## ENGINEERING SERVICES PVT. LTD.

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Phone no.: 0651-2290103

Website : [www.elespl.co.in](http://www.elespl.co.in)

### TEST REPORT

Test Report No. : ELES/RAN/2023/1630	Report Release Date : 17.08.2023
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NABL Accredited			
Discipline : Chemical		Group : Atmospheric Pollution	
Parameter	Unit	Test Protocol	Results
Particulate Matter (PM)	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985; RA2019	69
Sulphur Di-Oxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	USEPA 6C:2017	112
Oxides of Nitrogen (NO <sub>x</sub> )	mg/Nm <sup>3</sup>	USEPA 7E :2020	58
Flue Gas Temperature	°C	IS 11255 (Part-3): 2008; RA2018	88
Barometric Pressure	mmHg	IS 11255 (Part-3): 2008; RA2018	746
Velocity of Flue Gas	m/sec	IS 11255 (Part-3): 2008; RA2018	7.80
Quantity of Gas Flow	Nm <sup>3</sup> /hr	IS 11255 (Part-3): 2008; RA2018	69178



\*\*\*\*End of Report\*\*\*\*

*Rekha Saxena*

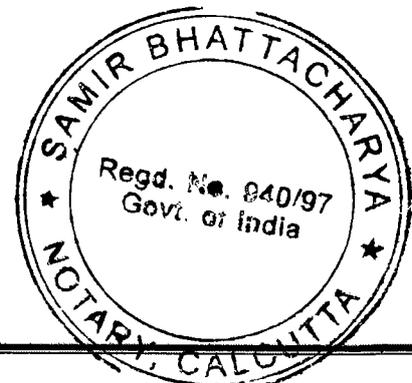
Authorised Signatory

**Rekha Saxena**

B. Sc, M. Sc. (Botany)

Director

ELES Pvt. Ltd.



Page 2 of 2

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CIN: U74999JH2018PTC011125

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PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D124**ENGINEERING SERVICES PVT. LTD.**Email: [info@elespl.co.in](mailto:info@elespl.co.in) , [eles.ranchi@gmail.com](mailto:eles.ranchi@gmail.com)

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## TEST REPORT

Test Report No. : ELES/RAN/2023/1631	Report Release Date : 17.08.2023
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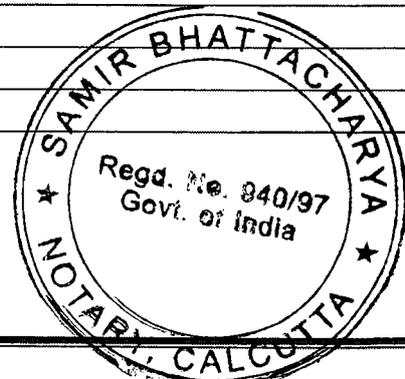
CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/SM/1518
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Location	: Near Kiln 3 & 4
		Sampling Date	: 09.08.2023
Plant Status	: Operational	Sample Received Date	: 11.08.2023
Period of Analysis	: 11.08.2023 to 16.08.2023	Type of Sample	: Flue Gas
		Sampling Procedure	: ELES/DOC/SMPL/02(A)
		Sample Drawn By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

## GENERAL INFORMATION

1	Particular of the Plant	: Steel and Power Plant
2	Emission Due to	: Burning of Coal
3	Stack Connected to	: Kiln 3 & 4
4	Material of Construction of Stack	: MS
5	Stack Height from Ground Level (m)	: 36
6	Height of Sampling Port from Ground Level (m)	: 15
7	Inner Diameter of Stack at Sampling Point (m)	: 2.0
8	Shape of the Stack	: Circular
9	Working Load of the Stack	: 80 Tonne/Hour
10	Pollution Control System	: ESP
11	Ladder & Platform	: Permanent

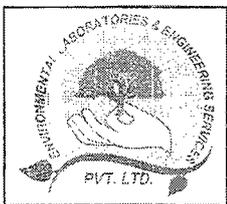
## FUEL CHARACTERISTICS DETAILS

1	Type of Fuel Used	: Coal
2	Fuel Consumption	: 50 MT/Hr/Kiln
3	Calorific Value of Fuel (Kcal/Kg)	: N/A



Page 1 of 2

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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
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87

## TEST REPORT

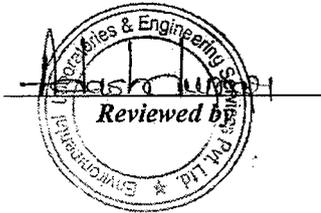
Test Report No. : ELES/RAN/2023/1631	Report Release Date : 17.08.2023
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**NABL Accredited**

Discipline : Chemical

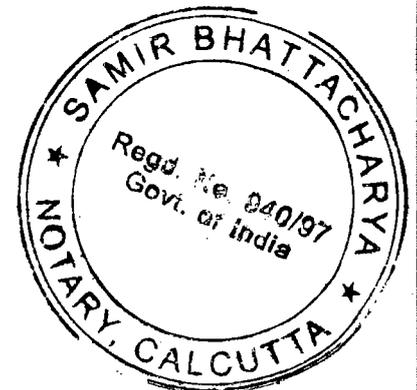
Group : Atmospheric Pollution

Parameter	Unit	Test Protocol	Results
Particulate Matter (PM)	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985; RA2019	64
Sulphur Di-Oxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	USEPA 6C:2017	121
Oxides of Nitrogen (NO <sub>x</sub> )	mg/Nm <sup>3</sup>	USEPA 7E :2020	66
Flue Gas Temperature	°C	IS 11255 (Part-3): 2008; RA2018	91
Barometric Pressure	mmHg	IS 11255 (Part-3): 2008; RA2018	746
Velocity of Flue Gas	m/sec	IS 11255 (Part-3): 2008; RA2018	7.77
Quantity of Gas Flow	Nm <sup>3</sup> /hr	IS 11255 (Part-3): 2008; RA2018	68869



\*\*\*\*End of Report\*\*\*\*

*Rekha Saxena*  
Authorized Signatory  
**Rekha Saxena**  
B. Sc, M. Sc. (Botany)  
Director  
ELES Pvt. Ltd.



Page 2 of 2

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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
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Phone no.: 0651-2290103

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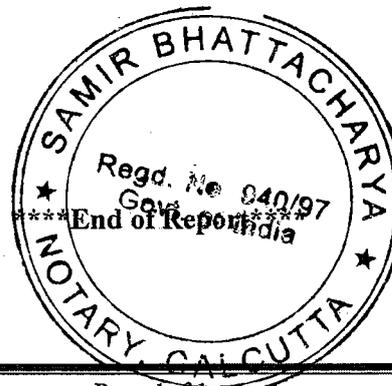
## TEST REPORT

Test Report No. : ELES/RAN/2023/1632	Report Release Date : 17.08.2023
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CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/GW/1519
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Sampling Date	: 09.08.2023
		Sample Received Date	: 11.08.2023
Plant Status	: Operational	Type of Sample	: Ground Water
Period of Analysis	: 11.08.2023 to 16.08.2023	Location of Sample	: Borewell
		Sampling Procedure	: ELES/DOC/SMPL/01
		Sample Collected By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

Discipline : Chemical		Group : Water		Regulatory Limit as per IS 10500:2012	
Parameter	Unit	Test Protocol	Result	Acceptable Limit	Permissible Limit
pH (at 24.7°C)	-	APHA 23 <sup>rd</sup> Ed.2017, 4500-H <sup>+</sup> -B	6.58	6.5-8.5	No Relaxation
Turbidity	NTU	APHA 23 <sup>rd</sup> Ed.2017, 2130 B	0.28	1.0	5.0
Conductivity (at 24.7°C)	µS/cm	APHA 23 <sup>rd</sup> Ed.2017; 2510-B	597	--	--
Total Dissolved Solids (TDS)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 2540B,C&D	378	500	2000
Total Suspended Solids (TSS)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 2540B, C&D	<1.0	--	--
Chloride (as Cl)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 Cl-B	54.8	250	1000
Total Alkalinity (as CaCO <sub>3</sub> )	mg/L	IS 3025 (Part-23):1986; RA2019	112	200	600
Total Hardness (as CaCO <sub>3</sub> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 2340 C	148	200	600
Sulphate (as SO <sub>4</sub> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 SO <sub>4</sub> <sup>2-</sup> -E	32.8	200	400
Nitrate( as NO <sub>3</sub> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 NO <sub>3</sub> -B	12.6	45	No Relaxation

Remarks:1. pH done at Lab.



*Rekha Saxena*  
Authorized Signatory  
**Rekha Saxena**  
B. Sc, M. Sc. (Botany)  
Director  
ELES Pvt. Ltd.

Page 1 of 1

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CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9713D1Z4

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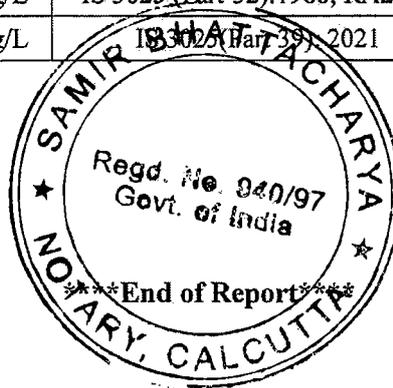
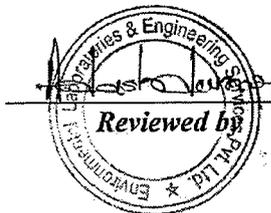
## TEST REPORT

Test Report No. : ELES/RAN/2023/1633	Report Release Date : 17.08.2023
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CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: M/s D.D Steel & Power Limited Ex Name- A.M.L Steel & Power Limited	Sample Ref. No.	: ELES/RAN/2023/EF/1520
Address	: Vill- Masleva, P.O- Kolabira, Seraikela Kharsawan.	Sampling Date	: 09.08.2023
		Sample Received Date	: 11.08.2023
Plant Status	: Operational	Type of Sample	: Effluent Water
Period of Analysis	: 11.08.2023 to 16.08.2023	Location of Sample	: Storage Tank
		Sampling Procedure	: ELES/DOC/SMPL/01
		Sample Collected By	: ELES Pvt. Ltd.
		Sample Condition	: Sealed & Preserved

Discipline : Chemical		Group : Pollution & Environment		Discharge Limits – CPCB EPR, 1986 Schedule VI	
Parameter	Units	Test Protocol	Result	Inland Surface Water	Land for Irrigation
pH (at 24.8 °C)	-	APHA 23 <sup>rd</sup> Ed.2017, 4500 H <sup>+</sup> B	7.28	5.5-9.0	5.5-9.0
Total Dissolved Solids (TDS)	mg/L	IS 3025 (Part 16): 1984; RA2017	706	--	--
Total Suspended Solids (TSS)	mg/L	IS 3025 (Part 17): 2022	8.8	100	200
Total Alkalinity (as CaCO <sub>3</sub> )	mg/L	IS 3025(Part-23):1986; RA2019	158	--	--
Total Hardness (as CaCO <sub>3</sub> )	mg/L	IS 3025(Part-21):2009; RA2019	324	--	--
Chemical Oxygen Demand (COD)	mg/L	IS 3025 (Part-58):2006; RA2022	40.8	250	--
Biochemical Oxygen Demand (BOD) (@ 27°C for 3days)	mg/L	IS 3025(Part-44):1993; RA2019	4.2	30	100
Sulphate (as SO <sub>4</sub> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 SO <sub>4</sub> <sup>-2</sup> E	128	--	--
Chloride (as Cl)	mg/L	IS 3025 (Part-32):1988; RA2019	54.8	--	--
Oil & Grease	mg/L	IS 3025 (Part-39): 2021	1.2	10	10

Remarks: 1. pH done at Lab.

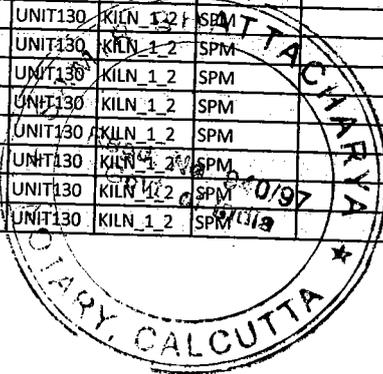


*Rekha Saxena*  
Authorized Signatory  
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Director  
ELES Pvt. Ltd.

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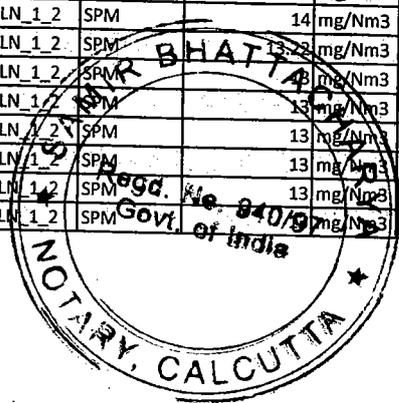
Sl. No	Industry Name	stationid	analyserid	Parameter	Process Value	Unit	Submitted Date	Timestamp of Analyser
1	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 00:02	20-06-2023 00:00
2	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 00:17	20-06-2023 00:15
3	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 00:32	20-06-2023 00:31
4	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 00:47	20-06-2023 00:46
5	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 01:02	20-06-2023 01:01
6	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 01:18	20-06-2023 01:15
7	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 01:32	20-06-2023 01:30
8	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 01:47	20-06-2023 01:46
9	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 02:02	20-06-2023 02:00
10	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 02:17	20-06-2023 02:15
11	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 02:32	20-06-2023 02:30
12	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 02:47	20-06-2023 02:45
13	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 03:02	20-06-2023 03:00
14	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 03:17	20-06-2023 03:15
15	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 03:32	20-06-2023 03:30
16	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 03:47	20-06-2023 03:45
17	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 04:17	20-06-2023 04:15
18	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 04:32	20-06-2023 04:30
19	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 04:47	20-06-2023 04:45
20	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 05:03	20-06-2023 05:00
21	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 05:18	20-06-2023 05:15
22	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 05:32	20-06-2023 05:31
23	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 05:47	20-06-2023 05:46
24	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 06:02	20-06-2023 06:00
25	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 06:17	20-06-2023 06:16
26	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 06:33	20-06-2023 06:30
27	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12.09 mg/Nm3	20-06-2023 06:47	20-06-2023 06:45
28	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12.17 mg/Nm3	20-06-2023 07:04	20-06-2023 07:01
29	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 07:17	20-06-2023 07:15
30	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12.42 mg/Nm3	20-06-2023 07:32	20-06-2023 07:30
31	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13 mg/Nm3	20-06-2023 07:47	20-06-2023 07:45
32	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12.38 mg/Nm3	20-06-2023 08:07	20-06-2023 08:00
33	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12 mg/Nm3	20-06-2023 08:17	20-06-2023 08:15
34	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12 mg/Nm3	20-06-2023 08:33	20-06-2023 08:30
35	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12 mg/Nm3	20-06-2023 08:47	20-06-2023 08:45
36	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		11.78 mg/Nm3	20-06-2023 09:02	20-06-2023 09:00
37	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		10.8 mg/Nm3	20-06-2023 09:25	20-06-2023 09:14
38	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		11.67 mg/Nm3	20-06-2023 09:32	20-06-2023 09:30
39	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		12.9 mg/Nm3	20-06-2023 09:49	20-06-2023 09:45
40	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		13.42 mg/Nm3	20-06-2023 10:04	20-06-2023 10:00
41	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		14 mg/Nm3	20-06-2023 10:21	20-06-2023 10:15
42	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		15.17 mg/Nm3	20-06-2023 10:34	20-06-2023 10:31
43	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		16.42 mg/Nm3	20-06-2023 10:48	20-06-2023 10:46
44	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 11:03	20-06-2023 11:00
45	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 11:18	20-06-2023 11:15
46	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 11:34	20-06-2023 11:30
47	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 11:47	20-06-2023 11:45
48	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 12:03	20-06-2023 12:01
49	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 12:17	20-06-2023 12:15
50	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		17 mg/Nm3	20-06-2023 12:32	20-06-2023 12:30
51	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		18 mg/Nm3	20-06-2023 13:22	20-06-2023 13:00
52	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		19.43 mg/Nm3	20-06-2023 13:26	20-06-2023 13:15
53	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		20.56 mg/Nm3	20-06-2023 13:33	20-06-2023 13:30
54	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 13:53	20-06-2023 13:45
55	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		18 mg/Nm3	20-06-2023 14:00	20-06-2023 12:45
56	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 14:02	20-06-2023 14:00
57	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 14:17	20-06-2023 14:16
58	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 14:32	20-06-2023 14:30
59	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 15:06	20-06-2023 15:00
60	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21.58 mg/Nm3	20-06-2023 15:17	20-06-2023 15:15
61	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 15:32	20-06-2023 15:30
62	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 15:47	20-06-2023 15:45
63	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM		21 mg/Nm3	20-06-2023 16:03	20-06-2023 16:00





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128	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18.44	mg/Nm3	21-06-2023 08:03	21-06-2023 08:01
129	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20	mg/Nm3	21-06-2023 08:17	21-06-2023 08:15
130	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20.83	mg/Nm3	21-06-2023 08:32	21-06-2023 08:31
131	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 08:47	21-06-2023 08:46
132	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20.27	mg/Nm3	21-06-2023 09:02	21-06-2023 09:00
133	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20	mg/Nm3	21-06-2023 09:19	21-06-2023 09:14
134	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20	mg/Nm3	21-06-2023 09:34	21-06-2023 09:30
135	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20.4	mg/Nm3	21-06-2023 09:48	21-06-2023 09:45
136	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21.27	mg/Nm3	21-06-2023 10:02	21-06-2023 10:00
137	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 10:17	21-06-2023 10:15
138	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 10:33	21-06-2023 10:30
139	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 10:47	21-06-2023 10:45
140	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 11:02	21-06-2023 11:01
141	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 11:20	21-06-2023 11:15
142	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 11:32	21-06-2023 11:31
143	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 11:50	21-06-2023 11:46
144	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 12:03	21-06-2023 12:00
145	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21.5	mg/Nm3	21-06-2023 12:17	21-06-2023 12:15
146	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 12:32	21-06-2023 12:30
147	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 12:47	21-06-2023 12:45
148	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 13:02	21-06-2023 13:00
149	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 13:17	21-06-2023 13:15
150	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 13:36	21-06-2023 13:31
151	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 13:47	21-06-2023 13:45
152	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 14:02	21-06-2023 14:01
153	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	22	mg/Nm3	21-06-2023 14:17	21-06-2023 14:15
154	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21.62	mg/Nm3	21-06-2023 14:33	21-06-2023 14:30
155	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 14:49	21-06-2023 14:45
156	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	21	mg/Nm3	21-06-2023 15:02	21-06-2023 15:00
157	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	20.2	mg/Nm3	21-06-2023 15:17	21-06-2023 15:15
158	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	21-06-2023 15:32	21-06-2023 15:30
159	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	17.77	mg/Nm3	21-06-2023 15:50	21-06-2023 15:45
160	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	17	mg/Nm3	21-06-2023 16:03	21-06-2023 16:00
161	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	16.9	mg/Nm3	21-06-2023 16:17	21-06-2023 16:15
162	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	16	mg/Nm3	21-06-2023 16:32	21-06-2023 16:30
163	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14.77	mg/Nm3	21-06-2023 16:47	21-06-2023 16:45
164	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 17:09	21-06-2023 17:00
165	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 17:17	21-06-2023 17:15
166	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 17:33	21-06-2023 17:30
167	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 17:47	21-06-2023 17:45
168	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 18:02	21-06-2023 18:01
169	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 18:19	21-06-2023 18:15
170	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 18:32	21-06-2023 18:30
171	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 18:49	21-06-2023 18:45
172	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 19:04	21-06-2023 19:00
173	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 20:02	21-06-2023 19:30
174	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14.18	mg/Nm3	21-06-2023 20:14	21-06-2023 19:15
175	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 20:14	21-06-2023 19:45
176	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 20:14	21-06-2023 20:00
177	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 20:20	21-06-2023 20:16
178	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 20:33	21-06-2023 20:30
179	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 20:48	21-06-2023 20:45
180	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 21:02	21-06-2023 21:00
181	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 21:19	21-06-2023 21:15
182	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 21:33	21-06-2023 21:30
183	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 21:48	21-06-2023 21:45
184	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	21-06-2023 22:02	21-06-2023 21:59
185	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 22:18	21-06-2023 22:15
186	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 22:32	21-06-2023 22:30
187	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 22:47	21-06-2023 22:45
188	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 23:02	21-06-2023 23:00
189	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 23:17	21-06-2023 23:15
190	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 23:32	21-06-2023 23:30
191	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	21-06-2023 23:48	21-06-2023 23:45



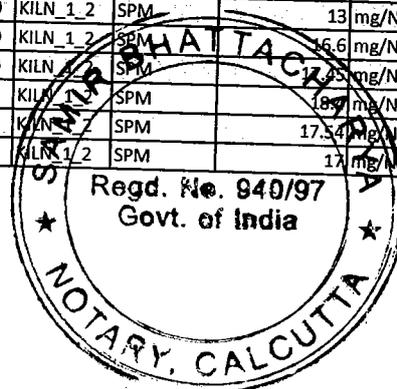






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384	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	16	mg/Nm3	24-06-2023 20:44	24-06-2023 19:30
385	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	16.44	mg/Nm3	24-06-2023 20:44	24-06-2023 19:15
386	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	16	mg/Nm3	24-06-2023 20:49	24-06-2023 19:46
387	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	24-06-2023 20:53	24-06-2023 18:00
388	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	17.64	mg/Nm3	24-06-2023 20:54	24-06-2023 18:30
389	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	24-06-2023 20:58	24-06-2023 18:16
391	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	17	mg/Nm3	24-06-2023 20:58	24-06-2023 18:46
392	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	24-06-2023 20:58	24-06-2023 17:00
393	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	24-06-2023 20:58	24-06-2023 17:30
394	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	24-06-2023 20:59	24-06-2023 17:14
395	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18	mg/Nm3	24-06-2023 20:59	24-06-2023 17:45
396	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14.2	mg/Nm3	24-06-2023 20:59	24-06-2023 20:00
397	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13.91	mg/Nm3	24-06-2023 20:59	24-06-2023 20:30
398	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	24-06-2023 20:59	24-06-2023 20:15
399	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 20:59	24-06-2023 20:45
400	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 21:02	24-06-2023 21:00
401	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 21:20	24-06-2023 21:15
402	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 21:32	24-06-2023 21:30
403	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 21:47	24-06-2023 21:45
404	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13.2	mg/Nm3	24-06-2023 22:05	24-06-2023 22:00
405	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 22:17	24-06-2023 22:15
406	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13.5	mg/Nm3	24-06-2023 22:34	24-06-2023 22:30
407	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	24-06-2023 22:47	24-06-2023 22:46
408	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	24-06-2023 23:02	24-06-2023 23:01
409	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14	mg/Nm3	24-06-2023 23:18	24-06-2023 23:16
410	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13.9	mg/Nm3	24-06-2023 23:34	24-06-2023 23:30
411	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	24-06-2023 23:52	24-06-2023 23:46
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413	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 00:17	25-06-2023 00:15
414	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 00:32	25-06-2023 00:31
415	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 00:47	25-06-2023 00:45
416	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 01:02	25-06-2023 01:00
417	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 01:17	25-06-2023 01:15
418	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 06:46	25-06-2023 06:30
419	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 06:47	25-06-2023 06:00
420	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:01	25-06-2023 06:16
421	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:01	25-06-2023 06:45
422	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:16	25-06-2023 07:00
423	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:32	25-06-2023 07:15
424	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:44	25-06-2023 05:01
425	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:49	25-06-2023 05:31
426	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:56	25-06-2023 05:15
427	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:57	25-06-2023 05:45
428	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:57	25-06-2023 04:00
429	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:58	25-06-2023 04:31
430	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:58	25-06-2023 04:15
431	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:59	25-06-2023 04:45
432	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 07:59	25-06-2023 03:00
433	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	14.9	mg/Nm3	25-06-2023 08:01	25-06-2023 07:46
434	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 08:11	25-06-2023 03:31
435	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 08:26	25-06-2023 03:45
436	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 08:26	25-06-2023 03:16
437	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 08:26	25-06-2023 02:00
438	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 08:27	25-06-2023 02:30
439	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	13	mg/Nm3	25-06-2023 08:27	25-06-2023 02:45
440	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	16.6	mg/Nm3	25-06-2023 08:29	25-06-2023 02:16
441	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18.9	mg/Nm3	25-06-2023 08:29	25-06-2023 08:01
442	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	18.9	mg/Nm3	25-06-2023 08:31	25-06-2023 08:15
443	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	17.54	mg/Nm3	25-06-2023 08:32	25-06-2023 08:30
444	M/S AML STEEL AND POWER LIMITED	UNIT130	KILN_1_2	SPM	17	mg/Nm3	25-06-2023 09:02	25-06-2023 08:45
					17	mg/Nm3	25-06-2023 09:02	25-06-2023 09:01

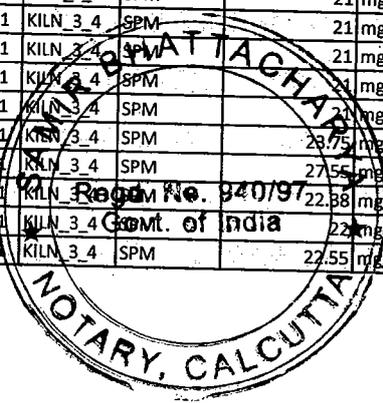


# SPM Data Kiln 3&4

20-06-23 To 25-06-23

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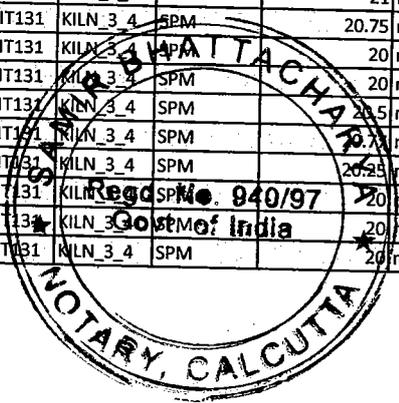
Sl. No	Industry Name	stationId	analyserId	Parameter	Process Value	Unit	Submitted Date	Timestamp of Analyser
1	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 00:02	20-06-2023 00:00
2	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 00:17	20-06-2023 00:15
3	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 00:32	20-06-2023 00:31
4	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 00:47	20-06-2023 00:46
5	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 01:02	20-06-2023 01:01
6	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.29	mg/Nm3	20-06-2023 01:18	20-06-2023 01:15
7	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 01:32	20-06-2023 01:30
8	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 01:47	20-06-2023 01:46
9	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 02:02	20-06-2023 02:00
10	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 02:17	20-06-2023 02:15
11	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 02:32	20-06-2023 02:30
12	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 02:47	20-06-2023 02:45
13	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 03:02	20-06-2023 03:00
14	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 03:17	20-06-2023 03:15
15	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 03:32	20-06-2023 03:30
16	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 03:47	20-06-2023 03:45
17	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 04:17	20-06-2023 04:15
18	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 04:32	20-06-2023 04:30
19	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.08	mg/Nm3	20-06-2023 04:47	20-06-2023 04:45
20	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 05:03	20-06-2023 05:00
21	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 05:18	20-06-2023 05:15
22	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 05:32	20-06-2023 05:31
23	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 05:47	20-06-2023 05:46
24	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 06:02	20-06-2023 06:00
25	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 06:17	20-06-2023 06:16
26	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.23	mg/Nm3	20-06-2023 06:33	20-06-2023 06:30
27	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.69	mg/Nm3	20-06-2023 06:47	20-06-2023 06:45
28	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	20-06-2023 07:04	20-06-2023 07:01
29	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.12	mg/Nm3	20-06-2023 07:17	20-06-2023 07:15
30	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 07:32	20-06-2023 07:30
31	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.5	mg/Nm3	20-06-2023 07:49	20-06-2023 07:45
32	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	20-06-2023 08:07	20-06-2023 08:00
33	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	20-06-2023 08:17	20-06-2023 08:15
34	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	20-06-2023 08:33	20-06-2023 08:30
35	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	20-06-2023 08:47	20-06-2023 08:45
36	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.36	mg/Nm3	20-06-2023 09:02	20-06-2023 09:00
37	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 09:25	20-06-2023 09:14
38	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19.08	mg/Nm3	20-06-2023 09:34	20-06-2023 09:30
39	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18.2	mg/Nm3	20-06-2023 09:49	20-06-2023 09:45
40	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19.83	mg/Nm3	20-06-2023 10:06	20-06-2023 10:00
41	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19	mg/Nm3	20-06-2023 10:21	20-06-2023 10:15
42	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18.17	mg/Nm3	20-06-2023 10:34	20-06-2023 10:31
43	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	20-06-2023 10:48	20-06-2023 10:46
44	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.5	mg/Nm3	20-06-2023 11:03	20-06-2023 11:00
45	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 11:18	20-06-2023 11:15
46	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 11:34	20-06-2023 11:30
47	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 11:47	20-06-2023 11:45
48	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 12:03	20-06-2023 12:01
49	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 12:17	20-06-2023 12:15
50	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 12:32	20-06-2023 12:30
51	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.44	mg/Nm3	20-06-2023 13:26	20-06-2023 13:00
52	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.38	mg/Nm3	20-06-2023 13:26	20-06-2023 13:15
53	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 13:34	20-06-2023 13:30
54	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 13:53	20-06-2023 13:45
55	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 14:00	20-06-2023 12:45
56	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 14:03	20-06-2023 14:00
57	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 14:17	20-06-2023 14:16
58	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	20-06-2023 14:33	20-06-2023 14:30
59	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.75	mg/Nm3	20-06-2023 15:06	20-06-2023 15:00
60	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	27.55	mg/Nm3	20-06-2023 15:17	20-06-2023 15:15
61	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.38	mg/Nm3	20-06-2023 15:33	20-06-2023 15:30
62	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	20-06-2023 15:48	20-06-2023 15:45
63	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.55	mg/Nm3	20-06-2023 16:03	20-06-2023 16:00





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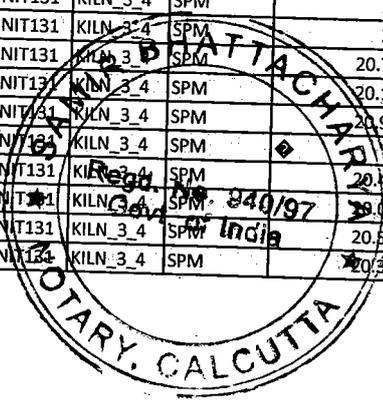
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135	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.38	mg/Nm3	21-06-2023 09:48	21-06-2023 09:45
136	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.31	mg/Nm3	21-06-2023 10:02	21-06-2023 10:00
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162	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	21-06-2023 16:35	21-06-2023 16:30
163	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	21-06-2023 16:48	21-06-2023 16:45
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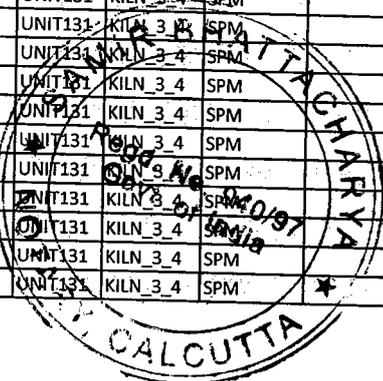
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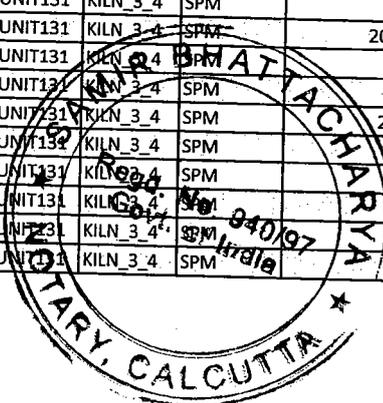
320	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.18	mg/Nm3	24-06-2023 01:18	24-06-2023 01:15
321	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.73	mg/Nm3	24-06-2023 01:33	24-06-2023 01:30
322	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 01:53	24-06-2023 01:45
323	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.23	mg/Nm3	24-06-2023 02:03	24-06-2023 02:00
324	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.89	mg/Nm3	24-06-2023 02:20	24-06-2023 02:15
325	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.27	mg/Nm3	24-06-2023 02:33	24-06-2023 02:30
326	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.18	mg/Nm3	24-06-2023 02:52	24-06-2023 02:46
327	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 03:03	24-06-2023 03:01
328	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.09	mg/Nm3	24-06-2023 03:18	24-06-2023 03:16
329	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 03:34	24-06-2023 03:31
330	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 03:51	24-06-2023 03:46
331	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 04:03	24-06-2023 04:00
332	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 04:22	24-06-2023 04:15
333	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 04:34	24-06-2023 04:31
334	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 04:55	24-06-2023 04:45
335	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.25	mg/Nm3	24-06-2023 05:04	24-06-2023 05:01
336	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 05:19	24-06-2023 05:15
337	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 05:33	24-06-2023 05:30
338	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.09	mg/Nm3	24-06-2023 05:52	24-06-2023 05:46
339	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.67	mg/Nm3	24-06-2023 06:03	24-06-2023 06:00
340	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	24-06-2023 06:21	24-06-2023 06:15
341	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.54	mg/Nm3	24-06-2023 06:34	24-06-2023 06:30
342	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	24-06-2023 06:53	24-06-2023 06:45
343	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	24-06-2023 07:07	24-06-2023 07:00
344	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.67	mg/Nm3	24-06-2023 07:18	24-06-2023 07:15
345	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	24	mg/Nm3	24-06-2023 07:34	24-06-2023 07:30
346	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	24	mg/Nm3	24-06-2023 07:51	24-06-2023 07:45
347	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	26.55	mg/Nm3	24-06-2023 08:03	24-06-2023 08:00
348	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	25.75	mg/Nm3	24-06-2023 08:21	24-06-2023 08:15
349	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.91	mg/Nm3	24-06-2023 08:33	24-06-2023 08:30
350	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.92	mg/Nm3	24-06-2023 08:53	24-06-2023 08:45
351	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.91	mg/Nm3	24-06-2023 09:03	24-06-2023 09:00
352	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 09:20	24-06-2023 09:15
353	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.62	mg/Nm3	24-06-2023 09:36	24-06-2023 09:30
354	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.58	mg/Nm3	24-06-2023 09:49	24-06-2023 09:45
355	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 10:09	24-06-2023 10:00
356	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 10:24	24-06-2023 10:15
357	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 10:40	24-06-2023 10:30
358	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.1	mg/Nm3	24-06-2023 10:51	24-06-2023 10:45
359	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 11:07	24-06-2023 10:59
360	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19.82	mg/Nm3	24-06-2023 11:18	24-06-2023 11:15
361	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18.4	mg/Nm3	24-06-2023 11:34	24-06-2023 11:30
362	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18.8	mg/Nm3	24-06-2023 11:47	24-06-2023 11:45
363	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18.6	mg/Nm3	24-06-2023 12:03	24-06-2023 12:00
364	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18	mg/Nm3	24-06-2023 12:18	24-06-2023 12:16
365	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19.33	mg/Nm3	24-06-2023 12:32	24-06-2023 12:31
366	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.55	mg/Nm3	24-06-2023 12:49	24-06-2023 12:44
367	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	24-06-2023 13:03	24-06-2023 13:00
368	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.42	mg/Nm3	24-06-2023 13:22	24-06-2023 13:15
369	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.36	mg/Nm3	24-06-2023 13:41	24-06-2023 13:30
370	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.33	mg/Nm3	24-06-2023 13:52	24-06-2023 13:45
371	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.5	mg/Nm3	24-06-2023 14:04	24-06-2023 14:00
372	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.91	mg/Nm3	24-06-2023 14:21	24-06-2023 14:15
373	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.31	mg/Nm3	24-06-2023 14:34	24-06-2023 14:30
374	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	24-06-2023 14:48	24-06-2023 14:45
375	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.85	mg/Nm3	24-06-2023 15:03	24-06-2023 15:01
376	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.27	mg/Nm3	24-06-2023 15:25	24-06-2023 15:15
377	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	24-06-2023 15:35	24-06-2023 15:30
378	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	24-06-2023 15:52	24-06-2023 15:46
379	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	24-06-2023 16:04	24-06-2023 15:59
380	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.08	mg/Nm3	24-06-2023 16:18	24-06-2023 16:15
381	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.27	mg/Nm3	24-06-2023 16:36	24-06-2023 16:30
382	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.92	mg/Nm3	24-06-2023 16:53	24-06-2023 16:45
383	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	24-06-2023 20:28	24-06-2023 19:00





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448	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 04:47	25-06-2023 15:00
449	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.07	mg/Nm3	26-06-2023 04:47	25-06-2023 15:30
450	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.46	mg/Nm3	26-06-2023 04:47	25-06-2023 15:15
451	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.2	mg/Nm3	26-06-2023 04:47	25-06-2023 15:46
452	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 04:47	26-06-2023 04:30
453	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 04:47	26-06-2023 04:15
454	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 04:50	26-06-2023 04:45
455	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.22	mg/Nm3	26-06-2023 04:50	25-06-2023 14:00
456	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.18	mg/Nm3	26-06-2023 04:50	25-06-2023 14:31
457	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.91	mg/Nm3	26-06-2023 04:50	25-06-2023 14:15
458	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.2	mg/Nm3	26-06-2023 04:50	25-06-2023 14:45
459	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	27	mg/Nm3	26-06-2023 04:53	25-06-2023 13:00
460	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 04:53	25-06-2023 13:30
461	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	24.08	mg/Nm3	26-06-2023 04:55	25-06-2023 13:15
462	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:03	26-06-2023 05:00
463	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 05:05	25-06-2023 13:45
464	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:10	25-06-2023 23:00
465	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.25	mg/Nm3	26-06-2023 05:10	25-06-2023 23:31
466	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.17	mg/Nm3	26-06-2023 05:12	25-06-2023 23:15
467	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.1	mg/Nm3	26-06-2023 05:14	25-06-2023 23:45
468	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 05:15	25-06-2023 09:31
469	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:24	26-06-2023 05:15
470	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.46	mg/Nm3	26-06-2023 05:25	25-06-2023 09:15
471	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 05:25	25-06-2023 09:46
472	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:33	26-06-2023 05:30
473	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:34	25-06-2023 19:31
474	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.27	mg/Nm3	26-06-2023 05:35	25-06-2023 19:01
475	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.08	mg/Nm3	26-06-2023 05:38	25-06-2023 19:15
476	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:39	25-06-2023 19:45
477	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 05:48	26-06-2023 05:46
478	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 06:02	26-06-2023 06:00
479	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.36	mg/Nm3	26-06-2023 06:11	25-06-2023 12:00
480	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 06:15	26-06-2023 03:30
481	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 06:17	26-06-2023 03:46
482	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 06:17	26-06-2023 06:15
483	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 06:30	26-06-2023 03:01
484	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19.5	mg/Nm3	26-06-2023 06:32	26-06-2023 06:31
485	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	18	mg/Nm3	26-06-2023 06:48	26-06-2023 06:45
486	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:00	26-06-2023 03:15
487	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:03	26-06-2023 02:00
488	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:03	26-06-2023 02:31
489	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:04	26-06-2023 02:15
490	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.13	mg/Nm3	26-06-2023 07:05	26-06-2023 02:46
491	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:06	25-06-2023 12:30
492	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:07	25-06-2023 12:15
493	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22.18	mg/Nm3	26-06-2023 07:07	25-06-2023 12:45
494	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.18	mg/Nm3	26-06-2023 07:08	25-06-2023 22:30
495	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:08	25-06-2023 22:01
496	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.2	mg/Nm3	26-06-2023 07:09	25-06-2023 22:15
497	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:09	25-06-2023 22:45
498	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:12	25-06-2023 08:45
499	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:17	25-06-2023 18:01
500	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.14	mg/Nm3	26-06-2023 07:18	25-06-2023 18:31
501	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.5	mg/Nm3	26-06-2023 07:19	25-06-2023 18:15
502	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:21	25-06-2023 18:45
503	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.36	mg/Nm3	26-06-2023 07:23	26-06-2023 01:00
504	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:24	26-06-2023 01:31
505	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:25	26-06-2023 01:15
506	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.3	mg/Nm3	26-06-2023 07:27	26-06-2023 01:45
507	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:29	25-06-2023 01:46
508	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:32	25-06-2023 11:00
509	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:33	25-06-2023 11:31
510	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:34	25-06-2023 11:16
511	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	22	mg/Nm3	26-06-2023 07:34	25-06-2023 11:46



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512	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.1	mg/Nm3	26-06-2023 07:35	25-06-2023 21:00
513	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:36	25-06-2023 21:30
514	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:37	25-06-2023 21:15
515	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:38	25-06-2023 21:45
516	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:39	25-06-2023 07:00
517	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.27	mg/Nm3	26-06-2023 07:39	25-06-2023 07:30
518	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	19.8	mg/Nm3	26-06-2023 07:45	26-06-2023 07:00
519	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:46	26-06-2023 07:30
520	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.18	mg/Nm3	26-06-2023 07:48	25-06-2023 07:15
521	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:50	26-06-2023 07:15
522	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20	mg/Nm3	26-06-2023 07:51	26-06-2023 07:45
523	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21.18	mg/Nm3	26-06-2023 07:52	25-06-2023 17:30
524	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	26-06-2023 07:53	25-06-2023 17:01
525	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	21	mg/Nm3	26-06-2023 07:54	25-06-2023 17:14
526	M/S AML STEEL AND POWER LIMITED	UNIT131	KILN_3_4	SPM	20.55	mg/Nm3	26-06-2023 07:56	25-06-2023 17:46









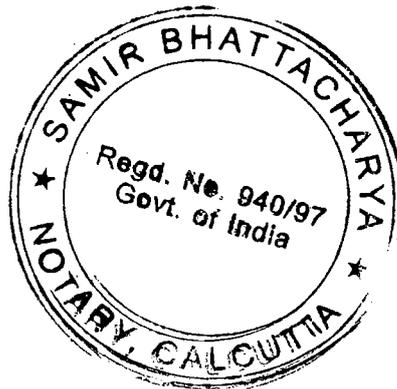






68.

378	M/s DD STEEL and POWER LIMITED	Old_Way_Bridge	VE19080239	pm10	54.08	mg/Nm3	25-06-2023 10:59
379	M/s DD STEEL and POWER LIMITED	Old_Way_Bridge	VE19080239	pm10	52.7	mg/Nm3	25-06-2023 11:59
380	M/s DD STEEL and POWER LIMITED	Old_Way_Bridge	VE19080239	pm10	52.7	mg/Nm3	25-06-2023 12:14
381	M/s DD STEEL and POWER LIMITED	Old_Way_Bridge	VE19080239	pm10	43.197	mg/Nm3	25-06-2023 12:29



- 69 -

**Subject: Name Change Update of AML Steel & Power Limited to D>D> Steel & Power Limited**

From: D.D. STEEL<ddsteelpower@rediffmail.com> on Tue, 21 Sep 2021 11:28:17

To: "Halge, Sagar"<shalge@forbesmarshall.com>,<ashaikh@forbesmarshall.com>,<asarkar@forbesmarshall.com>,<psrivastava@forbesmarshall.com>,<abanik@forbesmarshall.com>

**1 attachment(s)** - Certificate\_of\_Incorporation\_after\_change\_of\_name\_AML\_Steel\_to\_D.D.\_Steel.PDF (503.03KB)

Dear Sirs,

We would like to bring to your notice that the name of our company has been changed from AML Steel & Power Limited to D. D. Steel & Power Limited

(In the attachment please vide the certificate of incorporation pursuant to name change from the office of the Registrar of Companies).

We, therefore, request you to kindly take necessary action for change of the name everywhere in the CPCB and JSPCB along with your records.

Further it is requested that please write the name of our company everywhere like correspondences, letters, Proforma Invoices and Tax invoices etc. as "D.D. Steel & Power Limited" followed by "(Formerly AML Steel & Power Limited)" instead of AML Steel & Power Limited.

We hope you will understand the matter clearly and accede to our request to take necessary action for the same at your end.

Regards

Lakshman Giri

For D.D. Steel & Power Limited.

From: "Halge, Sagar" <shalge@forbesmarshall.com>

Sent: Tue, 21 Sep 2021 10:10:26

To: ddsteelpower@rediffmail.com

Cc: Akhatar SHAIKH <ashaikh@forbesmarshall.com>, Abhijit SARKAR <asarkar@forbesmarshall.com>, Pankaj SRIVASTAVA <psrivastava@forbesmarshall.com>, Amit BANIK <abanik@forbesmarshall.com>

Subject: Fwd: Repair estimate- AML Steel and Power

Dear sir,

Please find attached estimate towards repairing one transceiver, Kindly realise the P.O so that we can take further action.

Best Regards,

Sagar H.

CSD.

Jamshedpur

9403033086

----- Forwarded message -----

From: **SHAIKH, Akhatar** <ashaikh@forbesmarshall.com>

Date: Tue, Sep 21, 2021, 10:02 AM

Subject: Repair estimate- AML Steel and Power

To: Halge, Sagar <shalge@forbesmarshall.com>

Dear Sagar,

Please find attached estimate towards repairing one transceiver of AML Steel and Power. Kindly forward the same to the customer and get the P.O so that we can take further action.

Best Regards,

Akhatar Shaikh | Codel CSD

Forbes Marshall

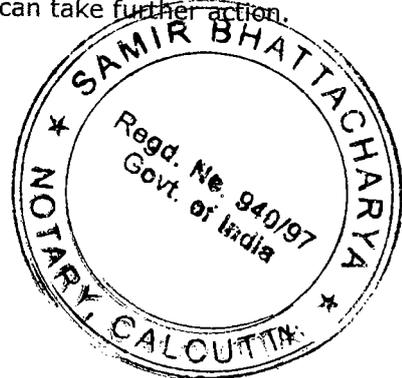
B-85, Phase II, Chakan Industrial Area, Sawardari, Chakan

Tal: Khed, Dist: Pune Chakan 410501 India

Tel: +91 02135 393618 Extn: 3618 | Mob: +91 7387076730

Email: ashaikh@forbesmarshall.com

Website: www.forbesmarshall.com



# D. D. STEEL & POWER LIMITED

CIN- U27109TN2004PLC052436; Email- ddsteelpower@rediffmail.com

Regd. off:- B. Murugan, 192, Village High Road, Sholinganallur, Chennai-600119.

Works: Vill- Masleva, PO-Kolabira, Dist- Saraikela Kharsawan, Jharkhand-833220.

Ref: DDSPL/JSPCB/RO/02/2023-24

Date-29.09.2023

To,  
The Regional Officer,  
Jharkhand State Pollution Control Board,  
Regional Office, MB/15, New Housing Colony,  
Adityapur, Jamshedpur.

## Sub- Intimation regarding Shutdown of plant reg.

Dear Sir,

This is to bring to your kind information that we have been operating our plant with compliance of the norms and directives of the board by way of operating ESPs and Bag Filters. As we have acquired the Plant through NCLT court and revived it after closure condition of 8 years. We have repaired the ESP and all the equipments properly but in case of breakdowns we used to keep continue of plants operation with immediate and proper repairing work.

As the machineries are old, the frequency of breakdowns went increased so we decided to complete revamp of the ESPs with incorporating new machineries and its components. In this process of revamp, we have procured the required items which have reached to our plant and the work of fabrication and installation is going on and for the same we have taken complete shut down of all the Kilns from 26.09.2023.

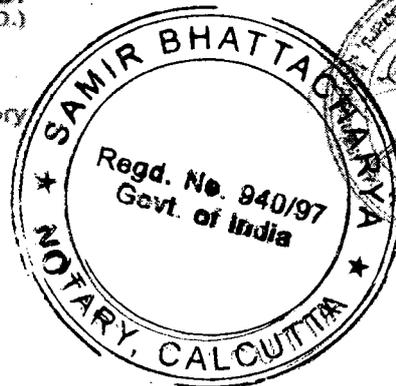
On completion of the aforesaid revamp work, we shall resume plants operation which will be intimated to your office in time.

Thanking you.

Yours faithfully

For D.D. Steel & Power Limited  
For D. D. STEEL & POWER LTD.  
(Formerly AML STEEL & POWER LTD.)

Authorised Signatory  
Authorised Signatory



✓ D. D. STEEL & POWER LTD.  
Nishant Dhant  
Director

# "VAKALATNAMA"

In the National Green Tribunal at  
Before Ld Eastern Zone Bench No 1 Judge Signature  
C.A. Suit/Case No. 130 at 201235  
Awadhesh Kumar Pandey

Plaintiff  
Applicant  
Appellant

-VS-

State of Jharkhand & ORS

Defendant  
Opp. Party  
Respondent

I, Nishant Dhant, Director of D D Steel & Power Limited R-5  
KNOW ALL MEN by these  
that I/we do hereby in my / our name and my / our behalf constitute and appoint Sri  
Dipayan Ghosh, Advocate, High Court Calcutta, Prithwish Kumar Basu,  
true and lawful Pleader / Advocate & Attorneys to appear and act for me / us in the  
matter noted above to the suit written statement, conduct suit, appeal from original  
suit order etc. and for that purpose to do all acts and things, whatsoever in that  
connection including compromise of the above matter disposing in or withdrawing  
money from filing or taking out of appeal, document and payment order from Court  
referring matters in dispute between the parties here to arbitration, withdrawing the above  
matters with liberty file fresh suit, sending properties released from attachment filling execution  
or Miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from  
us our Court. Withdrawing custody and other fees and doing on my / our behalf such other acts  
in the above matters as are necessary and proper

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate or Attorneys as  
my / our own acts and as it done by  
me / us to all intents and purposes.

Date 11/12/2020

Dipayan Ghosh  
Advocate  
7, old post office  
Street, Room No-17  
1st Floor  
Kolkata-700001  
9903080977  
dprjnglsh@gmail.com

ADVOCATES-  
Prithwish Kumar Basu  
Advocate  
Bachchan Association Room No 6  
High Court, Calcutta.  
SAMIR BHATTACHARYA  
Regd. No. 940/97  
Govt. of India  
NOTARY, CALCUTTA